



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,26th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/23/2018 WITH WP(C)/338/2012 (D/O)	MOHINI GOHAIN BARUAH and ANR Versus DHEBAR GOHAIN BARUAH and 5 ORS	MR. D DAS SR. ADV MR. H RAHMAN MR. B J GHOSH MR. R DE R SARMAH	MR C BARUAH MR Z MUKIT MR. A SATTAR MR. B BARUAH MS. S G BARUAH MR H K BARUAH
2	WA/302/2021	LATE DILIP KUMAR DUTTA REPRESENTED BY SMTI ANJALI DUTTA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR, SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MS. D S NEOG MR. S K TALUKDAR, SC, COOPERATIVE DEPTT.
3	WA/88/2022	SMTI. MAMATAJ BASUMATARY AND 8 ORS Versus THE BODOLAND TERRITORIAL COUNCIL AND 30 ORS	MR. M SARANIA MD. S U AHMED	GA, ASSAM SC, BTC SC, FINANCE SC, EDU
4	Cont.Cas(C)(Suo Moto)/3/2023	XXXX Versus IN RE- THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA SC, GHC	MS. R B BORA (R4) MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi
5	WITH WP(C)/7866/2022	BISTU RAM RABHA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, REVENUE SC, FOREST
6	WITH WP(C)/8223/2022	CHUDIN MARAK AND 12 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR D. HUSSAIN	GA, ASSAM SC, REVENUE SC, FOREST
7	PIL/82/2023	KAMRUL HUSSAIN MAZARBHUIYA Versus THE STATE OF ASSAM AND 18 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, P AND R.D. GA, ASSAM
8	WA/441/2023	OIL INDIA LIMITED Versus ON THE DEATH OF JATIN CHANDRA SARMAH HIS LEGAL HEIRS,	MR. A SARMA MR. K KALITA MR. LENTSO	MR. K M MAHANTA(R- 1.1,1.2) MS N BEGUM(R-1.1,1.2) MR S GAUTAM (R-1.1,1.2)

9	WA/469/2023	ANJUMAN-E-KHADIMUL ISLAM AND ANR. Versus SYED ABU SAYEED AND 7 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. B. HAZARIKA	GA, ASSAM SC, REVENUE
10	I.A.(Civil)/1769/2023 in WA/6497/2023	THE BODOLAND TERRITORIAL COUNCIL AND ANR. Versus PRADIP KUMAR BASUMATARY AND 8 ORS.	MR. S BORA	GA, ASSAM MR. S BISWAS (r-1 to 4, 6) MR. A BORO (r-1 to 4, 6) SC, WPT AND BC
	WITH WA/6497/2023 (Filing Number)	THE BODOLAND TERRITORIAL COUNCIL AND ANR. Versus PRADIP KUMAR BASUMATARY AND 8 ORS. E	MR. S BORA	
	WITH I.A.(Civil)/6498/2023 (Filing Number)	THE BODOLAND TERRITORIAL COUNCIL AND ANR. Versus PRADIP KUMAR BASUMATARY AND 8 ORS. E	MR. S BORA	
11	I.A.(Civil)/3630/2023 in WA/10530/2023	THE STATE OF ASSAM AND 4 ORS. Versus ASHADUD ZAMAN AND 2 ORS.	MR. K KONWAR MR S DUTTA	MR. K KONWAR
	WITH WA/10530/2023 (Filing Number)	STATE OF ASSAM AND OTHERS Versus ASHADUD ZAMAN A	MR S DUTTA	
12	I.A.(Civil)/3679/2023 in WA/9909/2023	STATE OF ASSAM AND OTHERS Versus DEEPAL DEY	MR. D NATH SR. GA, ASSAM	
	WITH WA/9909/2023 (Filing Number)	STATE OF ASSAM AND OTHERS Versus SRI DEEPAL DEY E	MR. D NATH	
13	I.A.(Civil)/3719/2023 in WA/9878/2023	THE STATE OF ASSAM AND ANR. Versus KAMAL DIHINGIA AND 3 ORS.	MR. D NATH SR. GA, ASSAM	
	WITH WA/9878/2023 (Filing Number)	STATE OF ASSAM REPRESENTED BY THE CHIEF SECRETARY Versus KAMAL DIHINGIA B	MR. D NATH	
14	I.A.(Civil)/3725/2023 in WA/8279/2023	THE STATE OF ASSAM Versus LOHORI DAS AND ORS	MR. R MAZUMDAR SC, EDU	DR. B AHMED (R-1) MR K UDDIN (R-1) MR. A K AZAD (R-1) MR M HUSSAIN (R-1) MS. M D BORAH, GA R-2
	WITH WA/8279/2023 (Filing Number)	THE STATE OF ASSAM AND OTHERS Versus LOHORI DAS AND OTHERS A	MR. R MAZUMDAR	
15	I.A.(Civil)/3823/2023 in WA/9955/2023	STATE OF ASSAM Versus BHASKAR KONWAR	MS. M BARMAN MR. D NATH SR. GA, ASSAM	MR. M KHAN (R-1) MS J AKTAR (R-1)
	WITH WA/9955/2023 (Filing Number)	CHIEF SECRETARY GOVT OF ASSAM Versus BHASKAR KONWAR H	MR. D NATH	
16	I.A.(Civil)/3898/2023 in WA/15311/2023	THE STATE OF ASSAM AND ANR. Versus CHUITY BAISHYA AND 5 ORS.	MR. D NATH SR. GA, ASSAM	
	WITH WA/15311/2023 (Filing Number)	STATE OF ASSAM AND OTHERS Versus CHUITY BAISHYA F	MR. D NATH	
17	I.A.(Civil)/3900/2023 in WA/9956/2023	THE STATE OF ASSAM AND ANR. Versus GAUTAM DAS AND 2 ORS.	MR. D NATH SR. GA, ASSAM	

	WITH WA/9956/2023 (Filing Number)	CHIEF SECRETARY GOVT OF ASSAM Versus GAUTAM DAS E	MR. D NATH	
18	Review.Pet./19/2024 WITH WA/324/2017 (D/O)	RAJIB DEWRI Versus THE STATE OF ASSAM AND 2 ORS. B	MR H K DAS MR. U PATHAK MR N K SARMA	GA, ASSAM
19	I.A.(Civil)/257/2024 in WA/15412/2023	THE UNION OF INDIA AND 3 ORS. Versus KALADHAR CHAUBEY	MRS. A GAYAN	
	WITH WA/15412/2023 (Filing Number)	THE HOME SECRETARY UNION OF INDIA Versus KALADHAR CHAUBEY F	MRS. A GAYAN	
	WITH I.A.(Civil)/632/2024 (Filing Number)	THE HOME SECRETARY UNION OF INDIA Versus KALADHAR CHAUBEY F	MRS. A GAYAN	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
20	ITA/10/2023	KOMAL KUMBHAT Versus PRINCIPAL, COMMISSIONER OF INCOME TAX,	MR R GOENKA MR. U K BORTHAKUR MR A GOENKA	SC, INCOME TAX
21	WA/418/2023	STATE OF ASSAM REPRESENTED BY PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM, FINANCE DEPARTMENT Versus ALL ASSAM RETIRED OFFICERS, TEACHERS AND EMPLOYEES COMMITTEE	MR. R BORPUJARI	MR. M K CHOUDHURY (r-1,2,3) GA, ASSAM MR P BHARDWAJ (r-1,2,3) MR. M SARMA (r-1,2,3) MR. D. BORAH
	WITH I.A.(Civil)/124/2024 in WA/418/2023	STATE OF ASSAM REPRESENTED BY PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM, FINANCE DEPARTMENT Versus ALL ASSAM RETIRED OFFICERS, TEACHERS AND EMPLOYEES COMMITTEE AND 5 ORS. E	MR U.SARMAH	MR. M K CHOUDHURY (r-1,2,3) GA, ASSAM MR P BHARDWAJ (r-1,2,3) MR. M SARMA (r-1,2,3) MR. D. BORAH
22	WA/15/2024	MAJIBAR RAHMAN AND 68 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR J I BARBHUIYA MR. L MOHAN MR A HOSSAIN	GA, ASSAM SC, BTC SC, FOREST SC, REVENUE
23	WA/24/2024	SHAMBU RABIDAS Versus THE STATE OF ASSAM AND 13 ORS.	MR. A M S MAZUMDER	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/213/2024 in WA/24/2024	SHAMBU RABIDAS Versus THE STATE OF ASSAM AND 13 ORS.	MR. A M S MAZUMDER	SC, P AND R.D. GA, ASSAM
24	WA/25/2024	BIDHAN DEB NATH AND 29 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	GA, ASSAM MRS. R DEVI DY.S.G.I.
25	WA/54/2024	NORTH EASTERN COALFIELDS LIMITED AND 3 ORS Versus M/S ANMOL (INDIA) LTD AND 3 ORS	MR M Z AHMED MR. A M DUTTA	
26	WA/55/2024	SAMITI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM
27	WA/61/2024	MANASH PRATIM RAJKONWAR Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R J DAS	GA, ASSAM SC, DIB. UNIVERSITY
	WITH I.A.(Civil)/494/2024 in WA/61/2024	MANASH PRATIM RAJKONWAR Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R J DAS	GA, ASSAM SC, DIB. UNIVERSITY

- FOR FRESH ADMISSION WITHOUT STAY/BAIL -

28	PIL/78/2023 FIXED	TAREK AKTAR ANSARI Versus UNION OF INDIA AND 4 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. SAIFUL ISLAM	GA, ASSAM MR. R K D CHOUDHURY DY.S.G.I. SC, ECI MR. T DAS
29	WA/440/2023	ASSAM POWER DISTRIBUTION COMPANY LIMITED . Versus POWER GRID ASSOCIATE . E	MR. P N GOSWAMI MR. S P SHARMA MR B CHOUDHURY MR. K P PATHAK	MR. T DAS
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
30	WA/68/2021	THE STATE OF NAGALAND AND 2 ORS. Versus PIHOTO SEMA AND ANR	ADDL. SR. GA, NAGALAND	MS. Z ZHINOMI
31	WA/199/2022	AJIT KUMAR DAS Versus STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	GA, ASSAM MS. M BHATTACHARJEE (r-3,4) MS. P DASGUPTA (r-3,4)
32	WA/295/2022	THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. Versus SPANDAN DAS AND 30 ORS.	MR P SHARMAH SC, AFDC	MR. B D KONWAR SR. ADV. GA, ASSAM
WITH				
33	Cont.Cas(C)/413/2022	SPANDAN DAS AND 30 ORS Versus RAKESH KUMAR AND 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	MR D KALITA (r-1) MR. D NATH (r-1) MR P SHARMAH (r-3)
34	PIL/28/2023	BRIJBHUSHAN DAUNDIYAL Versus UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. RANGON CHOUDHURY MS N MAHANTA N GAUTAM	MR. R B PHOOKAN (R-4) R SARMAH (R-4) MS M KAKOTY (R-4) MR K J HAZARIKA (R-4) DY.S.G.I. SC, SSA
35	PIL/56/2023	BARAK VALLEY TEA AND EX TEA JOLHA SURAKSHA MANCH AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM MR. R DAS, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. DY.S.G.I. SC, WPT AND BC
36	PIL/70/2023	MANIK PAUL AND 8 ORS Versus THE DOBOKA MUNICIPAL BOARD AND 3 ORS	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM MR D K SARMAH (r-1,2) MR. S S BAROOAH (r-1,2)
37	WA/98/2023	GAIL (INDIA) LTD. AND ANR Versus HITESWR SARMA AND 2 ORS. A	MR. P J SAIKIA, SR. ADV MR D S DEKA MR K J SAIKIA MR. S GARG	GA, ASSAM MR S BORTHAKUR (R1) MS. P BORAH (R1)
38	WA/246/2023 FIXED	PASHAN ALI AND 11 ORS. Versus THE STATE OF ASSAM AND 8 ORS. E	MR S BORTHAKUR MR SAURADEEP DEY MR S A BARBHUYAN MR. B HUSSAIN	MR. P J SAIKIA, SR. ADV (r-5 to 9) MR. J I BORBHUIYA (r-4) MR. L MOHAN (r-4) MRS. K H CHOUDHURY (r-4) MS M NIROLA (r-5 to 9) SC, SEC. EDU.
WITH				
39	WA/332/2022	SHYAM SUNDER BORAH AND 4 ORS. Versus THE STATE OF ASSAM 4 ORS.	MS M NIROLA	SC, SEC. EDU.
40	WA/403/2023	DRIBBLEENA SARANIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SARANIA MS. C NEWME MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA MS. A SARANIA	GA, ASSAM SC, TRIBAL AFFAIRS (PLAIN) SC, HEALTH AND F W

41 [WA/430/2023](#)
FIXED

SUDHENDU BHATTACHARJEE AND 23 ORS.

Versus
THE STATE OF ASSAM AND 20 ORS.

MR. A K PURKAYASTHA
MR. R C PAUL
MR. A R DAS

GA, ASSAM
SC, AG
MR. B GOGOI, SC, GAD
MS P RABHA (R-21)
MS M BARMAN (R-21)
SC, FINANCE

- ADMISSION WITH NOTICE SERVED - REPLY FILED -

42 [WP\(C\)/1711/2022](#)

CHANDRA MOHAN NATH

Versus
THE GAUHATI HIGH COURT AND 3 ORS

MR. M U MAHMUD
MS. M BEGUM
MR S H MAHMUD
MR S ISLAM

MR H K DAS (R-1 & 2)
MS. M D BORAH, SC,
TRANSPORT DEPTT.
MR P K DAS (R-3)
MR. M BARUAH
SC, GHC

WITH
43 [WP\(C\)/102/2022](#)

MD. JAHIRUL ISLUM

Versus
THE STATE OF ASSAM AND 8 ORS

MR. M U MAHMUD
MS. M BARMAN
MR S H MAHMUD

GA, ASSAM
MR P K DAS (R-7)
MR. M BARUAH (R-7)
SC, BTC

- FINAL DISPOSAL AT ADMISSION STAGE -

44 [WP\(C\)/4027/2023](#)

IMDADUL HOQUE

Versus
THE STATE OF ASSAM AND 4 ORS

MR. A GANGULY
MR. A DUTTA
MR. A DHANUKA

SC, N M C
SC, HEALTH AND F W

HEARING

45 [WP\(C\)/4034/2013](#)
FIXED

EQUALITY FORUM

Versus
THE STATE OF ASSAM AND 7 ORS

MR.M K CHOUDHURY
MR.N BARUAH
MR.T N SRINIVASAN

GA, ASSAM
MR.D K DAS
MR.M SARANIA
MR.S R GOGOI
MR.S U AHMED
MS.M GOSWAMI
MR.D MAHANTA
MR. D. MAZUMDER, ADDL.
AG,ASSAM
MRD DUARA
MS.L GOGOI

WITH
46 [WP\(C\)/2752/2013](#)

MD. SHAKEEL SAADULLAH and ANR

Versus
THE STATE OF ASSAM AND 5 ORS

MR G BAISHYA (P1)
U K NAIR
A SARMA
A CHETRY
MD. A HASSAN (P1)
MS. B BORA (P1)
MS. B BORA (P1)

MR. N DUTTA
MR G BAISHYA
MR. D K DAS
MD. A HASSAN
SC, FINANCE
MR D DUARA

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LEAVE NOTE OF ADVOCATES FOR 26/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
6)	MR D K DEY	15-02-2024	To	01-03-2024
7)	MD. A J ATIA	22-02-2024	To	15-03-2024
8)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
9)	MR A K DAS	21-02-2024	To	01-03-2024
10)	MR. B BARMAN	22-02-2024	To	22-03-2024
11)	MR. B BARMAN	02-04-2024	To	02-04-2024
12)	MR. R P SINGH	22-02-2024	To	28-02-2024
13)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
14)	MR. N ALAM	22-02-2024	To	01-03-2024
15)	MR. R L YADAV	26-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,26th February 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/101/2024	JESMIN BEGUM Versus RABI KALITA	MR P H KONWAR	
2 WP(C)/652/2024	MASUM AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, P H E
3 WP(C)/973/2024	MADAN DEKA AND 21 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MR S SARMAH	SC, BTC SC, IRRIGATION
4 WP(C)/975/2024	MATIUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE
5 WP(C)/984/2024	ANOWARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	GA, ASSAM SC, HEALTH
6 WP(C)/985/2024	MILON AHMED Versus STATE OF ASSAM AND 3 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM SC, IRRIGATION
7 WP(C)/990/2024	MAZIBAR RAHMAN @ MOZIBAR RAHMAN @ MOJIBAR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR M RANA MR A.SARKAR	GA, ASSAM
8 WP(C)/991/2024	GANESH BALMIKI Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MS. U NANDA MR. P S BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, FOREST
9 WP(C)/997/2024	DWIJEN CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR P K DAS MR D S DEKA MR A RAZZAK	GA, ASSAM
10 WP(C)/1000/2024	ABUL KALAM BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR	GA, ASSAM

11	WP(C)/1003/2024	NO. 5430055 EX HINDI TEACHER, KIRAN SHAKYA Versus THE UNION OF INDIA AND 2 ORS	MR B PATHAK MR V KUMAR	DY.S.G.I.
12	WP(C)/1005/2024	RAJKUMAR SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY M K BORAH MS. P. KASHYAP	SC, CO OP GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
13	I.A.(Civil)/434/2024 in Cont.Cas(C)/396/2016	MIHIR CHAKRABORTY Versus ANANTA KR. BARUAH AND ANR.		
	WITH Cont.Cas(C)/396/2016	MIHIR CHAKRABORTY Versus ANANTA KR. BARUAH	MR.M DEKA MR.S HOQUE	MR.B GOSWAMI MS.S CHUTIA
	WITH I.A.(Civil)/3019/2019 in Cont.Cas(C)/396/2016	MIHIR CHAKRABORTY Versus ANANTA KR. BARUAH AND ANR	MR M DEKA MR S HOQUE	
ADMISSION				
14	WP(C)/3134/2019	PRASANTA HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. N BORUAH MR. P DUTTA MR A DUTTA	SC, APDCL
15	WP(C)/1630/2020	RATNESWAR BORA Versus THE STATE OF ASSAM AND 3 ORS.	MISS. M DAS MR. P SAIKIA	GA, ASSAM SC, REVENUE
16	WP(C)/4305/2020	HEMA CHETIA AND 5 ORS Versus UNION OF INDIA AND AND	MR. A D GUPTA MS. B DAS MR. B DAS	MR. B K DAS (R-2) MS J SARMAH ASSTT.S.G.I.
17	WP(C)/4348/2020	DURGESH KUMAR MEEENA Versus UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. G PEGU ASSTT.S.G.I.
18	WP(C)/124/2022	KAILASH KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. P P BARUAH MR. R SARMA	MR. U K NAIR (r-5) GA, ASSAM MR. M P SARMA (r-5) MS S SARMA HAZARIKA (r-5) MR. A BORO (r-5)
19	WP(C)/3366/2022 FIXED	TOPODHAR SALOI Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	SC, PWD
20	WP(C)/7210/2022 B/O	AMLESH KUMAR SINGH Versus THE UNION OF INDIA AND 3 ORS	MR P KATAKI MRS R BEGUM MS. M DEVI	MR M Z AHMED (R-2,3,4) MR. A M DUTTA (R-2,3,4) SC, COAL INDIA
21	WP(C)/501/2023	BACCHU DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, P W D
22	WP(C)/949/2023	PRAVEEN V S Versus THE AIRPORT AUTHORITY OF INDIA AND 6 ORS.	MR. S BANIK MR. D. BORAH	MR. R GOSWAMI (R7) DR. N BAROOAH (R7) SC, A A I MS. U BHATTACHARYYA (R7) MS. N DEVI (R7)
	WITH I.A.(Civil)/1549/2023 in WP(C)/949/2023	MS. PHIBAHUNLANG SWER Versus THE AIRPORT AUTHORITY OF INDIA AND 6 ORS.	MR. R GOSWAMI DR. N BAROOAH MS. U BHATTACHARYYA MS. N DEVI	MR. S BANIK MR. D. BORAH SC, A A I
23	WP(C)/1042/2023	PRASHANNA BAISHYA Versus THE STATE OF ASSAM AND 2 ORS	MR. A BHATTACHARYA P. MEDHI MS P DUTTA	SC, HEALTH AND F W

24	WP(C)/1102/2023 FIXED	MONIKANCHAN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, P AND R.D. GA, ASSAM
25	WP(C)/1258/2023 B/O	AYNAL HAQUE Versus THE UNION OF INDIA AND 6 ORS	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR MS J MARIYAM	MS. B SARMA (C.G.C.) DY.S.G.I.
26	WP(C)/2546/2023	PRASHANTA KR. CHAKRABORTY AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	GA, ASSAM SC. REVENUE
	WITH			
27	WP(C)/2395/2023	KARUNA KANTA RABHA AND 54 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, REVENUE
28	WP(C)/2831/2023	IPSHITA DUTTA BORUAH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS A DEVI MR. H BURAGOHAIN MR R SINGH MS. H BORAH MS. M BURAGOHAIN	SC, EDU
29	WP(C)/3780/2023	DHANANJAY DAS AND 9 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. N K KALITA	MR. R K D CHOUDHURY (r-1 to 6) DY.S.G.I.
30	WP(C)/4300/2023 FIXED	ARUP JYOTI DAS Versus THE UNION OF INDIA AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MS R DEKA	DY.S.G.I. SC, F C I
31	WP(C)/4603/2023 B/O	NIDARSHANA NEELAM Versus STATE OF ASSAM AND 4 ORS.	MR F KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM SC, APSC
	WITH			
32	WP(C)/4342/2023	NIDARSHANA NEELAM Versus THE STATE OF ASSAM AND 4 ORS	MR F KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM SC, APSC
33	WP(C)/4681/2023	ALOK DEB Versus THE STATE OF ASSAM AND 5 ORS.	MR. D P BORAH MR B PAUL MR U GHOSH	GA, ASSAM
34	WP(C)/4695/2023	BRAJENDRA NATH DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR G BAISHYA MR I AHMED	GA, ASSAM SC, BTC
35	WP(C)/6166/2023 FIXED	AJANTA GUPTA Versus THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH	GA, ASSAM SC, GAD
36	WP(C)/6489/2023	HIMADRI SHANKAR NATH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	GA, ASSAM MR R M DAS, SC SOCIAL JUSTICE. MRS. R DEVI (r-2) MR. J K GOSWAMI DY.S.G.I.
37	WP(C)/6546/2023 FIXED	PRITAM CHAKRABARTY Versus THE STATE OF ASSAM AND 3 ORS	MR. A H ALAMGIR	GA, ASSAM
38	WP(C)/7147/2023	JITUMANI DAS AND 303 ORS Versus UNION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM SC, AG DY.S.G.I.

39	WP(C)/46/2024	GIRISH CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. S I HUSSAIN MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	SC, HEALTH
ORDERS				
40	Cont.Cas(C)/504/2020	GS-173517H SRI C CHANDRA KUMAR, J.E. (CIVIL) Versus DR AJAY KUMAR AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. R K D CHOUDHURY MR. R K D CHOUDHURY MR. R K D CHOUDHURY
41	Cont.Cas(C)/363/2022 FIXED	DR. BASANTA LASKAR Versus SIDDHARTH SINGH AND ANR	PETITIONER IN PERSON	MR S CHAKRABORTY MR. B GOGOI (R-2) MR A CHALIHA (R-2) MR M BHUYAN (R-2) AMICUS CURIAE
	WITH I.A.(Civil)/910/2023 in Cont.Cas(C)/363/2022	DR. BASANTA LASKAR, Versus MR. AVINASH P. JOSHI,		MR. B GOGOI MR A CHALIHA
42	Cont.Cas(C)/519/2022	RANJIT PATOWARY Versus RAHUL CHANDRA DAS, A.C.S.,	MS M DAS	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MS E NATH
43	Cont.Cas(C)/298/2023 FIXED	THOMAS DAIMARI Versus BINITA PEGU AND 4 ORS.	MS. D SONOWAL	MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. LENTSO MS G SWAMI
44	Cont.Cas(C)/730/2023 FIXED	GS - 192257X MD HASHIM ANSARI Versus DR. AJAY KUMAR AND ANR	MR. D BORAH	MR. K K PARASAR (r-2)
45	Cont.Cas(C)/784/2023 B/O	TUN TUN BORAH Versus ANANDA KUMAR DAS	MR. K M MAHANTA MS N BEGUM MR S GAUTAM	
46	I.A.(Civil)/1116/2023 in WP(C)/1870/2023	MANOJ DEVNATH AND 19 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. G BORAH MS RIMA DAS SC, REVENUE	GA, ASSAM
	WITH WP(C)/1870/2023	MANOJ DEVNATH AND 19 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. G BORAH MS RIMA DAS	GA, ASSAM MR H BARUAH MR P P PHUKAN SC, REVENUE
47	I.A.(Civil)/3310/2023 FIXED in WP(C)/7691/2022	THE UNION OF INDIA AND 4 ORS Versus FORCE NO. 034500116 CT/GD PHUKAN DEORI	DY.S.G.I.	MR. R MAZUMDAR MRS P RAI MR. R DEKA
	WITH WP(C)/7691/2022	FORCE NO. 034500116 CT/GD PHUKAN DEORI Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	DY.S.G.I.
48	I.A.(Civil)/504/2024 IN WP(C)/167/2024 (D/O) in WP(C)/167/2024	SRI BICHITRA BARUAH Versus THE UNION OF INDIA AND 3 ORS	MR. R SARMA MR. K KONWAR	DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 26/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
6)	MR D K DEY	15-02-2024	To	01-03-2024

7)	MD. A J ATIA	22-02-2024	To	15-03-2024
8)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
9)	MR A K DAS	21-02-2024	To	01-03-2024
10)	MR. B BARMAN	22-02-2024	To	22-03-2024
11)	MR. B BARMAN	02-04-2024	To	02-04-2024
12)	MR. R P SINGH	22-02-2024	To	28-02-2024
13)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
14)	MR. N ALAM	22-02-2024	To	01-03-2024
15)	MR. R L YADAV	26-02-2024	To	01-03-2024
16)	MS. K YADAV	26-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,26th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5415/2019 FIXED, WITH WP(C)/7093/2003 (D/O)	RABINDRA PAUL AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/3526/2020 WITH LCR	SAFIKAN NESSA @ MUSTT. SAFIQL NESSA @ MUSSTT SABEKA Versus THE UNION OF INDIA AND 6 ORS	MR. N ZAMAN MR. S BORA MR. A GANGULY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/3638/2020 WITH LCR	SAYED ALI AND ANR. Versus UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/3930/2020 WITH LCR	MANJU BALA MANDAL @ MANJU MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/4078/2020 WITH LCR	MOMTAZ BEGUM @ MAMTAJ BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/4081/2020 WITH LCR	AZIRAN BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	WP(C)/12/2021 WITH LCR	SELIM UDDIN AHMED ALIAS SELIM ALI Versus THE UNION OF INDIA AND 6 ORS	DR. N DEKA MR. DITUL DAS MR B CHANDA MS S MIRZA MS. P CHAKRABORTY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/2289/2023 FIXED	MANJU DEY Versus THE UNION OF INDIA AND 5 ORS.	MR. R P HAZARIKA TUN RAJKHOWA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

9	WP(C)/3/2024	MD GAJI ALI @ MD IAJI ALI Versus THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH			
10	WP(C)/85/2024	MD ABED ALI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	WP(C)/44/2024 FIXED	CHAHERA KHATUN @ SAHERA KHATUN @ MUSTT SAHERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR S HOQUE M ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/97/2024 FIXED	AMBIYA BIBI @ AMBIA KHATUN @ AMRIYA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/236/2024	BAHATAN NESSA Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/496/2024	BIMOLA BARMAN Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/523/2024	BAHATON NESSA @ MUSSTT BAHATON NESSA @ BAHATON BIBI @ BAHATON Versus THE UNION OF INDIA AND 5 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM S PAUL	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
16	WP(C)/981/2024	MUSSTT KAD BHANU @ KADBHANU BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. J A AHMED MR. A M ALAMAN MR. A S TAPADER	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ADMISSION				
17	WP(C)/491/2017 WITH LCR	MUSSTT ANISHA KHATOON @ MS. ANISHA KHATUN@ ANISA KHATUN@ANICHA KHATUN@ANISA KHATUN@ ANISHA KHATU Versus THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MR.B ISLAM MR.S HUSSAIN	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/1387/2017 WITH LCR	SAMIRAN NESSA @ SAMIRAN BIBI Versus THE UNION OF INDIA and 9 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAMR. 2-10. ASSTT.S.G.I.(R. 1.)
19	WP(C)/1438/2017 WITH LCR	HALIMA @ HALIMON NESSA Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MR.M ALI	MR.J ABEDIN(R-4 & 5) GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM
20	WP(C)/1461/2017 WITH LCR	ABDUL HAI Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MD.S ISLAM MR.M ALI	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/1465/2017 WITH LCR	BAHATON NESSA Versus THE UNION OF INDIA and 7 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/1466/2017	SUKUR ALI and ANR. Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MD.S ISLAM MR.M ALI	GA, ASSAM ASSTT.S.G.I.

23	WP(C)/1486/2017 WITH LCR	FOJILA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MD.S ISLAM MR.S HAQUE MR.M ALI	GA, ASSAM ASSTT.S.G.I.
24	WP(C)/3117/2017 WITH LCR	STATE OF ASSAM and ANR. Versus AMAL CHANDRA DAS	MR.B N SARMA(Sr. G.A., Assam.) MR.S C KOYALAsstt.S.G.I.	
25	WP(C)/5243/2017 WITH LCR	AMIR ALI KHAN Versus THE UNION OF INDIA and 4 ORS.	MR.M I HUSSAIN MS.P AHMED MR.E HUSSAIN	GA, ASSAM ASSTT.S.G.I.
26	WP(C)/7138/2017	SUNITY SEAL Versus UNION OF INDIA and 2 ORS	MS.A KAUSHAR MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM ASSTT.S.G.I.
27	WP(C)/8094/2017	SETU RANI DAS Versus THE UNION OF INDIA and 3 ORS	MR.A K PAUL MS.D CHOWDHURY	GA, ASSAM ASSTT.S.G.I.
28	WP(C)/2035/2018 WITH LCR	RABIA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MS. M GOGOI MS. D SWARGIARY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
29	WP(C)/2170/2018 WITH LCR	MARIYAM BEGUM @ MARIAM NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR S HOQUE MR S ISLAM MR P K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
30	WP(C)/2302/2018 WITH LCR	SUBHASH BISWAS Versus THE UNION OF INDIA AND 6 ORS.	MR. A KHANIKAR	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
31	WP(C)/2304/2018 WITH LCR	ABDUL JAYANAL @ MD. JOINAL ABEDIN Versus THE UNION OF INDIA AND 6 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	WP(C)/2420/2018 WITH LCR 2 FILES	HASINA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. J C GOGOI MR. S DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
33	WP(C)/2566/2018 WITH LCR	RAMEJ UDDIN Versus THE UNION OF INDIA AND 4 ORS.	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
34	WP(C)/3789/2018 WITH LCR	AMIRUL HUSSAIN @ AMIR HUSSAIN Versus THE UNION OF INDIA AND 3 ORS.	MR B K SINGH MS. M BORAH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
35	WP(C)/5374/2018 WITH LCR	AMINA KHANTUN Versus THE UNION OF INIDIA AND 4 ORS.	MR A A DEWAN MR. J N ISLAM MS. P PHUKAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
36	WP(C)/5685/2018 WITH LCR	SMTI. ARATI BALA ROY Versus THE UNION OF INDIA AND 6 ORS.	MR. A K PURKAYASTHA MR. S SHARMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

37	WP(C)/5761/2018 WITH LCR	ALIM UDDIN Versus THE UNION OF INDIA AND 4 ORS.	MR B ISLAM MR A A DEWAN MR. J N ISLAM MRS. P PHUKAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
38	WP(C)/7587/2018 WITH LCR	BAYLA KHATUN Versus THE UNION OF INDIA AND 4 ORS.	MR B ISLAM MR A A DEWAN MRS. P PHUKAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
39	WP(C)/8228/2018	JUMA DAS Versus THE STATE OF NAGALAND AND 11 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, NAGALAND
40	WP(C)/8771/2018	MINATI RAY Versus THE STATE OF ASSAM AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR K KASHYAB MS L HMAR	GA, ASSAM MS. M SARMA MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. P RAHMAN (r-1 TO 5) MR. S ALI (r-1 TO 5) SC, HEALTH MR. H KAKATI
41	Review.Pet./97/2021 IN WP(C)/2833/2019 (D/O)	MD. SAJIRA MIYA @ MD. GAJIRA MIYA Versus THE UNION OF INDIA AND 5 ORS.	MD. A MATLIB MR. R DHAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
42	WP(C)/135/2021	ARUP JYOTI BARUAH @ APPU Versus THE UNION OF INDIA AND 6 ORS	MR. P J SAIKIA MR. R S MISHRA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I.
ORDERS				
43	Review.Pet./173/2019 WITH LCR, WP(C)/6420/2018 (D/O)	MD. NUR MAHAMMAD AND ANR Versus UNION OF INDIA AND 6 ORS	MR. J SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
44	Review.Pet./106/2022 IN WA/126/2017 (D/O)	SRI TILAK CHETRI Versus UNION OF INDIA AND 3 ORS	MR B ACHARYYA MR R CHOWDHURY MS. M ACHARYYA MS T NATH	MRS. A GAYAN ASSTT.S.G.I.
45	Review.Pet./173/2022 IN WA/394/2016 (D/O), WITH LCR	KHUDEJA KHATUN AND 4 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 26/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
6)	MR D K DEY	15-02-2024	To	01-03-2024
7)	MD. A J ATIA	22-02-2024	To	15-03-2024
8)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
9)	MR A K DAS	21-02-2024	To	01-03-2024
10)	MR. B BARMAN	22-02-2024	To	22-03-2024
11)	MR. B BARMAN	02-04-2024	To	02-04-2024
12)	MR. R P SINGH	22-02-2024	To	28-02-2024
13)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024

14)	MR. N ALAM	22-02-2024	To	01-03-2024
15)	MR. R L YADAV	26-02-2024	To	01-03-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,26th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7130/2023 FIXED	NEW SANJIVANI MEDICAL AND ANR Versus THE OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS	MR S BORTHAKUR MS. P BORAH	
	WITH			
2	WP(C)/7142/2023	LAKHOTIA MEDICAL HALL AND ANR Versus THE OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS	MR S BORTHAKUR MS. P BORAH	
	WITH			
3	WP(C)/7179/2023	NORTH EAST MEDICAL AND ANR Versus THE OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS	MR S BORTHAKUR MS. P BORAH	
	WITH			
4	WP(C)/7185/2023	JOY SANKAR MEDICAL AND ANR Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 3 ORS	MR S BORTHAKUR MS. P BORAH	
	WITH			
5	WP(C)/7187/2023	NISTHA MEDICAL AND ANR Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 3 ORS	MR S BORTHAKUR MS. P BORAH	
6	Cont.Cas(C)/100/2024	KARAN P. BATRA Versus AVINASH PURUSSHOTTAM DAS JOSHI AND 2 ORS.	MR. I KALITA MR B CHOUDHURY MS. M KALITA	
7	Cont.Cas(C)/102/2024	GAURAV BATRA Versus AVINASH PURUSSHOTTAM DAS JOSHI AND 2 ORS	MR. I KALITA MR B CHOUDHURY	
8	WP(C)/136/2024	SUHEL AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, WATER RESOURCE SC, FINANCE
9	WP(C)/139/2024	KAMAL UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, WATER RESOURCE SC, FINANCE
10	WP(C)/149/2024	SHAMIM AKTER CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, WATER RESOURCE SC, FINANCE DEPTT.

11	WP(C)/150/2024	HUSSAIN AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, WATER RESOURCE SC, FINANCE
12	WP(C)/969/2024	M/S BRIHASPATI TECHNOLOGIES PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, FOREST
13	WP(C)/971/2024	TARUN DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM
14	WP(C)/974/2024	RAHENA BEGOM Versus THE STATE OF ASSAM AND 4 ORS	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM
15	WP(C)/976/2024	RULEE GOHAIN Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
16	WP(C)/977/2024	GYAN GOURAV MIN PALAN COOPERATIVE SOCIETY LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH G. R. SINGHA	GA, ASSAM SC, AFDC SC, FISHERY
17	WP(C)/978/2024	GODREJ AND BOYCE MFG CO. LTD Versus THE STATE OF ASSAM AND 4 ORS	MS D CHAUDHURY MR A K PAUL	SC, AG SC, HEALTH
18	WP(C)/979/2024	SUJIT NAMASUDRA Versus THE STATE OF ASSAM AND 6 ORS	MR P R SARMA MR D MEDHI P. NAIDING	GA, ASSAM
19	WP(C)/996/2024	BALEN ROY MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM
20	WP(C)/998/2024	BALEN ROY MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM
21	WP(C)/999/2024	DHANJIT RAJBONGSHI Versus THE STATE OF ASSAM AND 3 ORS	MR B M DEKA MS D MAHANTA MR R.AHMED	GA, ASSAM SC, FINANCE
ORDER (IMPLEADMENT OF PARTY)				
22	I.A.(Civil)/426/2024 B/O in Cont.Cas(C)/78/2023 WITH Cont.Cas(C)/78/2023	BISHNU DAYAL SAHU Versus SRIMANTA KUMAR GOSWAMI AND ANR	MR B D DAS	
		BISHNU DAYAL SAHU Versus SRIMANTA KUMAR GOSWAMI	MR B D DAS MRS R DEKA MR. H R DAS	MS. B CHOUDHURY MS. B CHOUDHURY MR. P BORAH TULIKA BORAH
ADMISSION				
23	WP(C)/1599/2022 CAVT. NO.09802/021,	M/S MARAJAN MEEN PALAN ATMA SAHAYAK GOT Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK	GA, ASSAM MS D BORGHAIN (r-5) MR. P GOHAIN (r-5) MS. M SARMAH (r-5) MR P KOULI MR D SARMAH, FOR CAVEATOR
24	WP(C)/1632/2022	THE GUWAHATI WHOLESALE CONSUMERS CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A SARMA MR. K KALITA MR T R SEN	GA, ASSAM
25	WP(C)/2206/2022	SAFIKUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. N ALAM R K MR. A RAHMAN	SC, P H E SC, FINANCE

26	WP(C)/2243/2022	YASIR ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. N ALAM R K MR. A RAHMAN	SC, P H E SC, FINANCE
27	WP(C)/2281/2022	M/S B N INFRAPROJECTS LLP Versus THE UNION OF INDIA AND 4 ORS	MR SISHIR DUTTA MR. T BAIDYA MS. C DEVI	MR. K GOGOI MR. K GOGOI ASSTT.S.G.I.
28	WP(C)/3536/2022	RITA CHHETRY Versus THE EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS.	MR B K MISHRA MR. S ISLAM MR A HAWARI	SC, EPF
29	WP(C)/2064/2023	MOFIDUL ISLAM KANDAKAR AND 11 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI MS. J M KALITA	SC, APSC SC, PWD
30	WITH WP(C)/5337/2022	SMT. SWEATA KRISHNATREYA AND 10 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. U K NAIR MRS. S P NAIR MR. M P SARMA MR. A BORO	SC, APSC MR. FIRUZ KHAN (R-7 TO 16) MR U CHAUDHURY (R-7 TO 16) SC, PWD MS. R TALUKDAR (R-7 TO 16)
	WITH I.A.(Civil)/3731/2023 in WP(C)/5337/2022	AMRIT BORAH AND 9 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY	SC, APSC MR. M P SARMA
31	WITH WP(C)/5355/2022	ABHILASHA MAHANTA AND 32 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS MS N MAHANTA N GAUTAM	SC, PWD ROAD GA, ASSAM SC, APSC
32	WITH WP(C)/5400/2022	NILOTPAL DAS AND 32 ORS Versus THE STATE OF ASSAM AND 16 ORS	MR. D DAS SR. ADV MR A V SINGH MR W R MEDHI	GA, ASSAM SC, APSC MR. FIRUZ KHAN (R-8 TO 17) MR U CHAUDHURY (R-8 TO 17) MS. R TALUKDAR (R-8 TO 17)
33	WITH WP(C)/5495/2022	SUNITRA GOGOI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR M BARMAN P BURAGOHAIN MR SAURADEEP DEY	SC, APSC MR. FIRUZ KHAN for R. No. 6 to 15 MR U CHAUDHURY for R. No. 6 to 15 MS LITO AWOMI for R. No. 6 to 15 SC, PWD
	WITH I.A.(Civil)/3733/2023 in WP(C)/5495/2022	AMRIT BORAH AND 9 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. FIRUZ KHAN MR U CHAUDHURY for R. No. 6 to 15	SC, APSC MR M BARMAN
34	WITH WP(C)/5840/2022	RUPAM KALITA AND 12 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR A V SINGH MR W R MEDHI	GA, ASSAM SC, APSC MR. FIRUZ KHAN for R. No. 8 to 17 MR U CHAUDHURY for R. No. 8 to 17 K. SUMI MS LITO AWOMI for R. No. 8 to 17

	WITH I.A.(Civil)/81/2024 in WP(C)/5840/2022	AMIT BORAH AND 9 ORS Versus THE STATE OF ASSAM AND 19 ORS	MR. FIRUZ KHAN MR. FIRUZ KHAN MR U CHAUDHURY K. SUMI MS LITO AWOMI	SC, APSC MR W R MEDHI
35	WITH WP(C)/2994/2023	SWEATA KRISHNATREYA AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. M P SARMA	MR. T J MAHANTA, LEARNED SR. COUNSEL, (R-3 & 4) SC, APSC MR. K GOGOI, SC, (R-2). MR P NAYAK, SC, PWD (R-1). MS P SARMA, SC, APSC, (R-3 & 4) MS S SARMA HAZARIKA SC, PWD SC, EDU
36	WP(C)/3734/2023 B/O	M/S GARV ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS.	MR D KALITA MR B PRASAD	GA, ASSAM SC, FINANCE
37	WP(C)/4675/2023 B/O	SACHINDRA RAJKHOWA Versus THE STATE OF ASSAM AND 3 ORS.	MR. C SHARMA D JAIN	SC, WATER RESOURCE
ORDERS				
38	Cont.Cas(C)/205/2021	GANDA KHUNGHUR BASUMATARY Versus BRAJEN MALAKAR	MR. M BISWAS MR M BASUMATARI MS M DAS	MR. N UPADHAYAY
39	Cont.Cas(C)/227/2022 B/O	HIGHBROW Versus KASTURI BHARALI AND ORS.	MR. S K DAS MR R KARIM MR D BARMAN	MR. R K D CHOUDHURY (r-3) MR S P DAS MS. L DEVI (r-3) MR K KALITA
40	Cont.Cas(C)/508/2022	AJIT KUMAR PRASAD Versus ASHIM KR BHATTACHARYYA AND ANR	MR. M K SARMA MR. S B PRASAD MR G DAS	MR D KALITA MR J PAYENG (r-2) MR. D NATH (R-2) MS A PAYENG (r-2)
41	WITH Cont.Cas(C)/509/2022	AJIT KUMAR PRASAD Versus ASHIM KR BHATTACHARYYA	MR. M K SARMA MR. S B PRASAD MR G DAS	MR D KALITA MR. D NATH
42	WITH Cont.Cas(C)/510/2022	AJIT KUMAR PRASAD Versus ASHIM KR BHATTACHARYYA AND ANR	MR. M K SARMA MR. S B PRASAD MR G DAS	MR D KALITA MR J PAYENG (r-2) MR. D NATH (R-2) MS A PAYENG (r-2)
43	Cont.Cas(C)/620/2023	SATISH KUMAR PANDEY Versus DIGANTA BORAH	MR. U SAIKIA MR. S D ROY	MR D KALITA MR. D NATH
44	Cont.Cas(C)/657/2023	GIASUDDIN AHMED Versus BORSING RONGPI AND 2 ORS.	MR. N AHMED MR R A AHMED	MS. R DEKA (R1,2,3) MR R M DAS (R1,2,3) MR. C SHARMA (R1,2,3) MR N RAHMAN (R1,2,3) D JAIN (R1,2,3)
45	WP(C)/4516/2023 FIXED	NABIN CH HATIMURIA Versus THE STATE OF ASSAM AND 7 ORS	MR. J PATOWARY	GA, ASSAM SC, PWD SC, FINANCE
46	Review.Pet./20/2024 WITH WP(C)/1854/2023 (D/O)	JAHANGIR HUSSAIN @ JAHANGIR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 12 ORS	MR. K MIRA MS. L WAJEEDA	GA, ASSAM SC, REVENUE
47	WP(C)/574/2024 FIXED	BIDINTHA KACHARI Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 26/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
6)	MR D K DEY	15-02-2024	To	01-03-2024
7)	MD. A J ATIA	22-02-2024	To	15-03-2024
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9)	MR A K DAS	21-02-2024	To	01-03-2024
10)	MR. B BARMAN	22-02-2024	To	22-03-2024
11)	MR. B BARMAN	02-04-2024	To	02-04-2024
12)	MR. R P SINGH	22-02-2024	To	28-02-2024
13)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
14)	MR. N ALAM	22-02-2024	To	01-03-2024
15)	MR. R L YADAV	26-02-2024	To	01-03-2024
16)	MS. K YADAV	26-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,26th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./51/2024	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NIA
ORDERS				
2	Mat.App./25/2021 WITH LCR 6 FILES	XXXXXXX Versus XXXXXXX	MR. K N CHOUDHURY MR. T DEURI MISS. R R KAKATI MR. D J DAS N GAUTAM	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA
3	CRL.A(J)/17/2022 2 Y 11 M 3 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	RAJESH PATNAYAK Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
4	CRL.A(J)/69/2022 1 Y 8 M 27 D :WITH LCR 4 FILES, P.B.-2	JUMAN TANTI Versus THE STATE OF ASSAM	MS. M BARMAN (AMICUS CURIAE)	PP, ASSAM
5	Crl.A./289/2022 1 Y 5 M 24 D :WITH OFFICE NOTE, LCR 6 FILES WITH I.A.(Crl.)/691/2022 in Crl.A./289/2022	KHAGEN BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
6	CRL.A(J)/7/2023 1 Y 2 M 3 D :WITH LCR 5 FILES, P.B.-2	MANTU ALI Versus THE STATE OF ASSAM	MR JASHADHIR DAS (LEGAL AID COUNSEL)	PP, ASSAM
7	CRL.A(J)/118/2023 2 Y 1 M 27 D :WITH OFFICE NOTE, LCR 4 FILES	BUDHU MURAH Versus THE STATE OF ASSAM		PP, ASSAM
8	Crl.A./123/2023 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2 WITH I.A.(Crl.)/289/2023 in Crl.A./123/2023	JAGAT DAS Versus THE STATE OF ASSAM	MR. M K DAS	PP, ASSAM
9	CRL.A(J)/134/2023 WITH OFFICE NOTE, LCR 4 FILES	RAM LOCHAN CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM

	WITH I.A.(CrI.)/1144/2023 in CRL.A(J)/134/2023	RAM LOCHAN CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. P K MUNIR	PP, ASSAM
10	CRL.A(J)/137/2023 3 Y 5 M 8 D :WITH OFFICE NOTE, LCR 5 FILES	MADHU DUWARAH Versus THE STATE OF ASSAM AND ANR	MS. M BARMAN	PP, ASSAM
		HEARING		
11	CrI.A./266/2016 7 Y 6 M 18 D :WITH LCR(KEPT IN SECTION), P.B.-14, FIXED	SRI SAHADEB CHAKMA @ HURRHABA Versus THE C.B.I and ANR	MR.S ISLAM MR.S AHMED MR.A CHOUDHURY MR. P DUTTA MS.M KONCH	MR.P N CHOUDHURY SC, CBI
12	WITH CrI.A./245/2016 7 Y 6 M 23 D :	MD JAMALUDDIN MAJUMDAR @ BUDUL MIAN Versus THE C.B.I. and ANR	MR.J U N M LASKAR MR.A M BARBHUIYA MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.F BEGUM MS.M MEDHI MR.P KATAKEY	MR.P N CHOUDHURY SC, CBI
13	WITH CRL.A(J)/50/2017 7 Y 6 M 23 D :	RUPDHAN CHAKMA Versus C. B. I.	MS.N BARUAH MR. A R SHOME MR D NANDI MR. M KALITA MR J MAHANTA AMICUS CURIAE	PP, ASSAM
14	WITH CrI.A./95/2017 7 Y 6 M 23 D :	SRI KHAGENDRA CHAKMA @ KHAGEN Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MSB DEVI MR.M RAHMAN MR S BORGHAIN MR S BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	MS. P DAS RETAINER COUNSEL(CBI)
15	CrI.A./220/2017 WITH LCR 5 FILES, P.B.-2, FIXED	SHRI LABANYA DAS Versus STATE OF ASSAM and 11 ORS	N BAISHYA MR.P SARMAH MR. M SARANIA MR.S SAIKIA MR H MEDHI	MS.M DAS(R- 5 to 12) MR. R R KAUSHIK, ADDL.P.P., ASSAM MR.A MOBARAQUE(R- 2,3&4) MS.P BARUAH (R- 5 to 12) MS M DAS PP, ASSAM MS.M BARUAH(R- 5 to 12)
	WITH I.A.(CrI.)/718/2017 in CrI.A./220/2017	SHRI LABANYA DAS Versus STATE OF ASSAM and 11 ORS	MR.S SAIKIA	MR.M DAS PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
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9)	MR A K DAS	21-02-2024	To	01-03-2024
10)	MR. B BARMAN	22-02-2024	To	22-03-2024

11)	MR. B BARMAN	02-04-2024	To	02-04-2024
12)	MR. R P SINGH	22-02-2024	To	28-02-2024
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16)	MS. K YADAV	26-02-2024	To	01-03-2024



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2:00 PM to 4:15 PM

[For Monday,26th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 12

[THIS BENCH WILL SIT AT 10:15 AM

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1057/2022	MD. SALAK UDDIN Versus THE STATE OF ASSAM AND 2 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 26/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
6)	MR D K DEY	15-02-2024	To	01-03-2024
7)	MD. A J ATIA	22-02-2024	To	15-03-2024
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14)	MR. N ALAM	22-02-2024	To	01-03-2024
15)	MR. R L YADAV	26-02-2024	To	01-03-2024
16)	MS. K YADAV	26-02-2024	To	01-03-2024



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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/338/2023	MANOJ KUMAR GOSWAMI Versus K M GOPAL SANA RAJKUMAR	MR G RAHUL MR. D M NATH	
2	WP(C)/4257/2023	GAUTAM KUMAR Versus THE STATE OF ASSAM AND 5 ORS	MR. I CHOUDHURY MD E AHMED	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/113/2024 in WP(C)/4257/2023	GAUTAM KUMAR, Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY MD E AHMED	GA, ASSAM SC, REVENUE
3	WP(C)/622/2024 FIXED	S. P. MEMORIAL SHIKSHA NIKETAN SAMITI Versus THE UNION OF INDIA AND 4 ORS	MR J PAYENG MS PRATIMA RABHA MS A PAYENG	GA, ASSAM DY.S.G.I. SC, FINANCE
4	WP(C)/694/2024	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. P K ROYCHOUDHURY MR REZABUL HOQUE	GA, ASSAM
5	WP(C)/703/2024 FIXED	M/S S3 ENTERPRISE AND ANR Versus UNION OF INDIA AND 3 ORS.	MR. A K GUPTA MR. R S MISHRA	SC, GST DY.S.G.I.
6	WP(C)/704/2024 FIXED	INDIA CARBON LIMITED Versus THE STATE OF ASSAM AND 2 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
7	WP(C)/756/2024 FIXED	MD. LUTFUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	RUBI GOGOI MR. R B PHOOKAN R SARMAH	GA, ASSAM SC, GAD SC, REVENUE
8	WP(C)/795/2024	HTN DEVELOPERS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MD. A KHAN	SC, MINES AND MINERALS GOVT OF ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
9	WP(C)/952/2024	RAJANI KANTA SEAL @ RAJANI SEAL Versus THE STATE OF ASSAM AND 6 ORS	MR H DAS D BARUAH	GA, ASSAM SC, REVENUE
10	WP(C)/965/2024 B/O	ANWARUL HAQUE LASKAR AND 136 ORS Versus THE UNION OF INDIA AND 2 ORS	MR F Z MAZUMDER	DY.S.G.I.

11	WP(C)/970/2024 B/O	NATHMAL SHARMA FOUNDATION Versus THE STATE OF ASSAM AND 4 ORS	MR J C GAUR	GA, ASSAM SC, REVENUE
12	WP(C)/980/2024	MD ALI @ MAHAMMAD ALI Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS F INTAZ MS C MEDHI MR. W A SHEIKH	GA, ASSAM
13	WP(C)/992/2024	DIGANTA CHAKRABARTY Versus THE STATE OF ASSAM AND 7 ORS	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	SC ASSAM PHARMACY COUNCIL SC, HEALTH
14	WP(C)/1001/2024	MD. MUSTAFA AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR ARINDAM BARUAH	SC. AGRICULTURE
ADMISSION				
15	WP(C)/463/2015	ASSAM GANDHI SMARAK NIDHI Versus THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MRK K DAS MS.M MAHANTA	GA, ASSAM S N SARMA (r-4,5) MR P S DEKA, SC, REVENUE DEPTT. MR. N ALAM(R-4,5) MR. R BORPUJARI MR. M HUSSAIN (r-4,5) MR. K KALITA (r-4,5) SC, REVENUE AND DISASTER MANAGEMENT DEPT
WITH				
	I.A.(Civil)/615/2017 in WP(C)/463/2015	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. Versus ASSAM GANDHI SMARAK NIDHI and 3 ORS	MR. N ALAM MR.S AHMED MR.S U AHMED MR.D DAS	MR.K N CHOUDHURY GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR.A DHAR MRK K DAS MS.M MAHANTA
WITH				
16	WP(C)/1236/2017	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. Versus THE STATE OF ASSAM and 5 ORS.	S N SARMA MR.A SARMA(P -1&2) MR. N ALAM MR.K KALITA(P- 1&2) MR.S U AHMED MR.D DAS MR. M HUSSAIN MR. K KALITA MS.P KHOUND(P- 1&2) MR.S CHOWDHURY(P- 1&2) MR. F AHMED	MR.K N CHOUDHURY(R-6) GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR. R BORPUJARI MR.M MAHANTA(R-6) MR.A DHAR(R-6) SC, REVENUE AND DISASTER MANAGEMENT DEPT
17	WP(C)/1441/2021 CAVT. NO.02352/021,	M/S GAURIPUR COOP FISHERY SOCIETY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR D J MEDHI MR. M K CHOUDHURY MR S KHOUND	GA, ASSAM MR D K SARMAH MS. A TALUKDAR MR D KALITA FOR CAVEATOR
WITH				
18	WP(C)/7584/2022 CAVT. NO. 13552/022,	M/S GAURIPUR COOP FISHERY SOCIETY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, CO OP GA, ASSAM MS. A TALUKDAR FOR CAVEATOR
19	WP(C)/4429/2021 FIXED	MAHBUB ALI AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
WITH				
20	WP(C)/4389/2021	GAUTAM KUMAR NATH AND 35 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC
21	WP(C)/6421/2022 FIXED	PRANJAL GAUTAM PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA P. BORAH	SC, WATER RESOURCE

	WITH I.A.(Civil)/3376/2023 in WP(C)/6421/2022	THE STATE OF ASSAM AND 3 ORS Versus PRANJAL GAUTAM PAUL		MR. P HAZARIKA P. BORAH
22	WITH WP(C)/6391/2022	NABIN GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA MR. H S BORAH	SC, WATER RESOURCE
	WITH I.A.(Civil)/86/2024 in WP(C)/6391/2022	THE STATE OF ASSAM AND 3 ORS Versus NABIN GUPTA,		MR. P HAZARIKA
23	WP(C)/763/2023 CAVT. NO.01202/023, FIXED	BOARD OF DIRECTOR OF GREATER BADARPUR PRIMARY MILK PRODUCTION CO-OPERATIVE SOCIETY LIMITED AND ANR Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. P K ROYCHOUDHURY (P-2) MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP MR. S ROY MR. M H LASKAR M. HOSSAIN FOR CAVEATOR
24	WP(C)/3993/2023 FIXED	PRADIP HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT	GA, ASSAM MR S MUKTAR (R-4,5) SC, G M D A SC, GMC
	WITH I.A.(Civil)/2802/2023 in WP(C)/3993/2023	PRADIP HAZARIKA, Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	GA, ASSAM SC, GMC SC, G M D A
	WITH I.A.(Civil)/330/2024 in WP(C)/3993/2023	APURBA KUMAR HAZARIKA AND ANR. Versus PRADIP HAZARIKA AND 3 ORS	MR S MUKTAR	GA, ASSAM MS. T. PAIT SC, GMC SC, G M D A
25	WP(C)/4163/2023 FIXED	AMAL CHANDRA BORA Versus THE STATE OF ASSAM AND 4 ORS.	MR B D DAS MR H K SARMA MS B B HUSSAIN MR. H R DAS	SC, HIGHER EDU MR. J K GOSWAMI MR. J BARMAN MR D J BORO
26	WP(C)/6296/2023 FIXED	SHAHIDUL ISLAM AND 12 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK	SC, CO OP
27	WP(C)/6322/2023 FIXED	MS SURYA BUSINESSES PRIVATE LIMITED Versus THE STATE OF ASSAM	MS. N UPADHYAY MR. P DAS MR ANKIT KANODIA	SC, TAXATION
28	WP(C)/6570/2023 B/O	HIMADRI AMCHI Versus THE STATE OF ASSAM AND 5 ORS	MR M AHMED A. K. KANU MR A. ALI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE
29	WP(C)/6571/2023 B/O	SABITA BORDOLOI Versus THE STATE OF ASSAM AND 5 ORS	MR M AHMED A. K. KANU MR A. ALI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE
30	WP(C)/6619/2023 FIXED	BISWESWAR KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MR. U K DEKA MR. U K DEKA MS. P BORAH	GA, ASSAM MR. A K SHARMA (R-4 TO 11) SC. REVENUE
	WITH I.A.(Civil)/500/2024 in WP(C)/6619/2023	BISWESWAR KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MR. U K DEKA MR. U K DEKA	GA, ASSAM SC. REVENUE
	WITH I.A.(Civil)/519/2024 in WP(C)/6619/2023	KALANG KAPILI, A NON GOVT ORGANISATION AND 7 ORS Versus BISWESWAR KALITA AND 3 ORS.	MR A K SHARMA	MR S BORTHAKUR MR. U K DEKA

	WITH I.A.(Civil)/521/2024 in WP(C)/6619/2023	BISWESWAR KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 13 ORS	MR S BORTHAKUR MR. U K DEKA MR. U K DEKA MS. P BORAH	GA, ASSAM SC. REVENUE
31	WP(C)/6960/2023 FIXED	M/S. PEPSICO INDIA HOLDINGS PVT. LTD., Versus THE UNION OF INDIA AND 3 ORS	MRS. R BORAH MR. D BORAH	SC, GST DY.S.G.I.
32	WP(C)/7308/2023 FIXED	PRIYAM D NAYAN Versus THE STATE OF ASSAM AND 4 ORS	MR A V SINGH MR W R MEDHI MR P TALUKDAR	GA, ASSAM MR. B CHOUDHURY, (R-5) SC, REVENUE SC, AGRI. DEPARTMENT
33	WP(C)/7473/2023 FIXED	M.S. DUROPLY INDUSTRIES LIMITED (FORMERLY KNOWN AS M/S SARADA PLYWOOD INDUSTRIES LTD.) Versus THE UNION OF INDIA AND 4 ORS	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, GST
34	WP(C)/201/2024 FIXED	ANANTA ROY AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	S R BARUAH MR B CHOUDHURY SC, AGRICULTURE DEPARTMENT SC, NHIDC SC, REVENUE
35	WP(C)/203/2024 FIXED	ABDUL MATIN AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	MR. S. R BARUAH MR B CHOUDHURY (SC, AGRICULTURE DEPT.) SC, NHIDC SC, REVENUE
36	WP(C)/438/2024 FIXED	AYUB UDDIN LASKAR AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. S BANIK MR REZABUL HOQUE	SC, CO OP MS. S PARVEEN (r-6) G UDDIN (r-5) P ADHIKARI (r-5) MR. N BARUAH (r-6)
<u>ORDERS</u>				
37	Cont.Cas(C)/234/2023 FIXED	MANZIL HUSSAIN Versus ABDUL GAFUR	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER
38	WITH WP(C)/1114/2023	MANZIL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR F KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	MR. S K BHATTACHARYYA MR H MAURYA SC, REVENUE
39	WITH WP(C)/1959/2023	MANZIL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM MR H MAURYA (r-4) MR. P D NAIR (r-3) MR. A CHETRY (r-3) MR J HUSSAIN (r-4) MR G ALAM (r-3) MR. H ROHMAN (r-3) MR L HUSSAIN (r-4) MR S R A NASER (r-3) SC, REVENUE
40	I.A.(Civil)/3313/2023 IN WP(C)/7662/2022(D/O) in WP(C)/7662/2022	SALIM AHMED MAZID Versus THE STATE OF ASSAM AND 3 ORS	MS TOSHISENLA A LONGKUMER	SC, PWD
41	Cont.Cas(C)/31/2024	CHAFA BEGUM Versus KHANINDRA CHOUDHURY AND ANR	MR. S ISLAM MR A HAWARI	

42	I.A.(Civil)/164/2024 FIXED in WP(C)/6069/2023 WITH WP(C)/6069/2023	SAHA ALOM TALUKDAR, Versus THE STATE OF ASSAM AND 9 ORS, BADIYUT ZAMAL TALUKDAR AND 2 ORS. Versus THE STATE OF ASSAM AND ORS	MR. M U MAHMUD MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. R CHOUDHURY MRS. S ROY MS. B. HAZARIKA	GA, ASSAM GA, ASSAM MS. R CHOUDHURY SC, REVENUE MRS R BEGUM (R-8 TO 8.4) GA, ASSAM MR. M U MAHMUD (r-7) MR. A S CHOUDHURY (R-8 TO 8.4) MD A SHEIKH (R-8 TO 8.4) MRS. M SAIKIA MR R A AHMED(R-8 TO 8.4) MR S H MAHMUD (r-7) MR S ISLAM (r-7) MR. S. SUR (r-7) SC, BTC SC. REVENUE
43	WP(C)/241/2024 FIXED	BAKULI DAS AND ORS Versus THE STATE OF ASSAM AND ORS	MR. P K GOSWAMI G. GOSWAMI R SARMAH MS M KAKOTY	GA, ASSAM SC, FINANCE
44	I.A.(Civil)/286/2024 in WP(C)/91/2024 WITH WP(C)/91/2024	INDIAN OIL CORP LTD (MARKETING DIV) Versus THE STATE OF ASSAM AND 3 ORS INDIAN OIL CORP LTD (MARKETING DIV) Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY DR. ASHOK SARAF MR P BARUAH MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	GA, ASSAM SC, FINANCE AND TAXATION
45	WP(C)/663/2024 FIXED	AJIT KUMAR AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M SHARMA MR P AGARWAL MR H K SARMA	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 26/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
6)	MR D K DEY	15-02-2024	To	01-03-2024
7)	MD. A J ATIA	22-02-2024	To	15-03-2024
8)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
9)	MR A K DAS	21-02-2024	To	01-03-2024
10)	MR. B BARMAN	22-02-2024	To	22-03-2024
11)	MR. B BARMAN	02-04-2024	To	02-04-2024
12)	MR. R P SINGH	22-02-2024	To	28-02-2024
13)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
14)	MR. N ALAM	22-02-2024	To	01-03-2024
15)	MR. R L YADAV	26-02-2024	To	01-03-2024
16)	MS. K YADAV	26-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,26th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/15/2022	ZAHED ALI Versus THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC, ELEM. EDU
2	WP(C)/6765/2023 FIXED	KHIROD BORAH Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. M DEKA MS B KOUSHIK MR. F A FAROOQUE	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
3	WP(C)/7073/2023 FIXED	BIPUL CHANDRA NATH Versus THE STATE OF ASSAM AND 2 ORS	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR. PIKKU KR JHA	GA, ASSAM
4	WP(C)/7570/2023 FIXED	AJANTA RAI Versus THE STATE OF ASSAM AND 4 ORS	MR. A MANNAF MD A S ALI	SC, AG SC, A.H and V. DEPT.
5	WP(C)/224/2024	ABDUL MOZID Versus THE STATE OF ASSAM AND 5 ORS	MR. C BHATTACHARYYA MR R DAS	GA, ASSAM SC, IRRIGATION SC, FINANCE
6	WP(C)/297/2024 FIXED	DOLLY RAMCHIARY Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. M DEKA S ISLAM	GA, ASSAM SC, AG
7	WP(C)/335/2024 FIXED	PURNENDU SEKHAR DEBNATH Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
8	WP(C)/393/2024 FIXED	SONESHWARI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. B BARUAH MR U RONGPI	SC, AG (A AND E) SC, P H E
9	WP(C)/402/2024 FIXED	DR. DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM	MR. A K DUTTA (r-1 to 5) DY.S.G.I.

10	WP(C)/419/2024 FIXED	DURGAKINKAR BHATTACHARYYA Versus THE STATE OF ASSAM AND 3 ORS	MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	SC, INDUSTRIES AND COMMERCE
11	WP(C)/517/2024 FIXED	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 2 ORS	MR. A ALI MR. Y ALI	SC, HIGHER EDU
12	WP(C)/594/2024 FIXED	NO.G/94115K EX HAV/GD REBADHAR JOSHI Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	DY.S.G.I.
	WITH			
13	WP(C)/7592/2023	NO. G/94193F EX HAV/GD SOHAN SINGH Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	MR. K GOGOI (r-1) DY.S.G.I.
	WITH			
14	WP(C)/601/2024	NO.G/94167A EX HAV/GD JAI SINGH Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	DY.S.G.I.
15	WP(C)/801/2024	RUMI BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MD. S Z B AKLAS MR. A M S MAZUMDER	GA, ASSAM
16	WP(C)/928/2024	MUSST. HAFIZA AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. A R GOGOI MR S A BARBHUYAN	SC, ELEM. EDU SC, FINANCE
17	WP(C)/986/2024	KRISHNA SHARMA Versus THE UNION OF INDIA AND 8 ORS	MR MINTU SAIKIA MS R DUTTA	DY.S.G.I.
18	WP(C)/989/2024	BABUL HOQUE Versus THE STATE OF ASSAM AND 7 ORS.	MR. S ISLAM MR A HAWARI	SC, SEC. EDU. SC, BTC
19	WP(C)/994/2024	DIGGOSH KAMPRAI Versus THE STATE OF ASSAM AND 6 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, NHM SC, HEALTH SC, N C HILLS
20	WP(C)/995/2024	DHRUBA JYOTI BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. D BARUAH MR. P K BORDOLOI	SC, HIGHER EDU
21	WP(C)/1002/2024	BHANU GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU SC, AG SC, FINANCE
22	WP(C)/1004/2024	NRIPENDRA NARAYAN CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MRS R BEGUM MS N KASHYAP	GA, ASSAM
		ADMISSION		
23	WP(C)/3637/2017 FIXED	SMT. RENUKA THAKURIA Versus THE STATE OF ASSAM and 3 ORS.	MS.P BHATTACHARYA MR.D MAHANTA	SC, KHADI & VILLAGE INDUSTRIES BOARD GA, ASSAM MR.J K PARAJULI SC, FINANCE
24	WP(C)/2570/2020 B/O	HITENDRA KR. DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR. P N GOSWAMI MR. I KALITA MR. R R Gogoi	GA, ASSAM SC, AG SC, AGRI. DEPARTMENT
25	WP(C)/208/2022	DR. ARUNIMA GOGOI Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MR S BORTHAKUR MS. P BORAH	SC, AAU
26	WP(C)/561/2022	LAKHIRAM BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. N BORAH MR. R GOGOI MR H MAZUMDER	SC, ELEM. EDU SC, FINANCE
27	WP(C)/582/2022	ATUL CHANDRA HANDIQUE Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	MR S BORTHAKUR MR. A J RAJKHOWA MR H P NEPAL	GA, ASSAM SC, APDCL SC, AEGCL

28	WP(C)/654/2022	SMTI. JYOTI PEGU Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH MR H MAZUMDER	SC, EDU SC, FINANCE
29	WP(C)/1095/2022 FIXED	BULA SARKAR Versus THE STATE OF ASSAM AND 9 ORS	MR. S NATH MRS R DEKA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	MR. M K BORO MR. S R BARUAH MR D K ROY, SC, AHSEC (R-3) MR. B DEORI, GA, ASSAM (R-9 & 10) SC, SEC. EDU. SC, BTC
30	WP(C)/1371/2022 FIXED	AJIT DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU GA, ASSAM
31	WP(C)/4940/2022 FIXED	MIRA DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	GA, ASSAM MR. B CHAKRABORTY, SC, AG SC, FINANCE
32	WP(C)/6028/2022 FIXED	CHINMOY BARUAH Versus THE STATE OF ASSAM AND 3 ORS.	MR H RAHMAN MRS. B HAZARIKA	GA, ASSAM SC, GMC
33	WP(C)/6647/2022 FIXED	RATUL ACHARYYA Versus THE STATE OF ASSAM AND 7 ORS	MR. A SARMA MR. K KALITA MR. S CHOWDHURY	SC, AG SC, EDU
34	WP(C)/1405/2023 FIXED	SACHINDRA NATH MISRA Versus THE KRISHNA KANTA HANDIQU STATE OPEN UNIVERSITY AND 3 ORS.	MR. K N CHOUDHURY MR. T J MAHANTA MR. R M DEKA MR D MAHANTA N GAUTAM	MR. A M BORA MS. C CHOUDHURY MR. R BARTHAKUR MR. M S HUSSAIN
35	WP(C)/1935/2023 FIXED	JOGEN BORUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, HIGHER EDU SC, AG SC, FINANCE
36	WP(C)/2024/2023 B/O	ALTAF ALI Versus THE STATE OF ASSAM AND 4 ORS	MR A R MEDHI	SC, CO OP
37	WP(C)/2698/2023 FIXED	YAKUB ALI LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED MR S ISLAM MR A MALEK	SC, ELEM. EDU SC, AG SC, FINANCE
38	WP(C)/2745/2023 FIXED	MD. IMAN ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. M HUSSAIN MR. M ISLAM MS. S SULTANA	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, FINANCE
39	WP(C)/3196/2023 FIXED	HEMANTI KALITA Versus THE STATE OF ASSAM AND 6 ORS	MRS. P B HAZARIKA MR. S Ali MD S HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, AG SC, BTC
40	WP(C)/3492/2023 FIXED	MOUSUMI BORA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	MR. A T SARKAR (R-7) SC, HEALTH
41	WP(C)/4164/2023 FIXED	RAMEN HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, HIGHER EDU MR R DHAR (R-4,5) SC, FINANCE
42	WP(C)/5607/2023 FIXED	ALEYA BANU LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
43	WP(C)/5643/2023 B/O	MIHIRAM DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM
44	WP(C)/6332/2023 FIXED	HAREN BARMAN AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. S RAHMAN MRS S GOSWAMI	GA, ASSAM SC, REVENUE

45	WP(C)/7331/2023 FIXED	AJOY THAOSEN Versus NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 2 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	SC, NCHAC
46	WP(C)/238/2024 FIXED	ABHIJIT BISWAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MS J AKTAR	GA, ASSAM SC, SEC. EDU.
47	WP(C)/309/2024 FIXED	SMT. KAMALA UPADHAYA Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA MR N ALI	DY.S.G.I.
ORDERS				
48	WP(C)/6408/2022	JAJNESWAR BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P P DUTTA MS P SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
49	WP(C)/3150/2023 FIXED	ZAHIDA KHATUN @ JAHIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MD. B HUSSAIN	SC, SEC. EDU. SC, FINANCE
50	WP(C)/2/2024 FIXED	NAYAN MONI CHETIA Versus THE STATE OF ASSAM AND 6 ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. S AHMED	SC, SEC. EDU.
51	WP(C)/202/2024 FIXED	KALYAN BAIRAGI AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. C CHOWDHURY MR. D K BAGCHI MS J.S. DAS	SC, INDUSTRIES AND COMMERCE
52	WP(C)/253/2024 FIXED	SMTI KANIKA THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MRS. K BARPUZARI MR. A CHAMUAH MS. P K DEVI MR. S D ROY	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 26/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
6)	MR D K DEY	15-02-2024	To	01-03-2024
7)	MD. A J ATIA	22-02-2024	To	15-03-2024
8)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
9)	MR A K DAS	21-02-2024	To	01-03-2024
10)	MR. B BARMAN	22-02-2024	To	22-03-2024
11)	MR. B BARMAN	02-04-2024	To	02-04-2024
12)	MR. R P SINGH	22-02-2024	To	28-02-2024
13)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
14)	MR. N ALAM	22-02-2024	To	01-03-2024
15)	MR. R L YADAV	26-02-2024	To	01-03-2024
16)	MS. K YADAV	26-02-2024	To	01-03-2024



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2:00 PM to 4:15 PM

[For Monday,26th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/112/2009 (HEARING), WITH LCR, FIXED	MD. ALAUDDIN and ORS Versus BIDYUT BHUSAN DAS	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA MR.A S CHOUDHURY	MS.J PAUL MR.P SEN
	WITH I.A.(Civil)/102/2024 in RSA/112/2009	MD. ALAUDDIN and ANR Versus BIDYUT BHUSAN DAS	MS. R CHOUDHURY MR F U BARBHUIYA	MR. P SEN
2	RSA/15/2010 (HEARING), WITH LCR	GAURIPUR CONSUMERS CO-OPERATIVE STORES, Versus ON THE DEATH OF GAJANAND PROSAD KANU HIS LEGAL HEIRS SMTI BINDU KANU and ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.B BANERJEE MR.J LASKAR MR.A DEY MR.H K HAZARIKA MR. A MOBARAQUE (r-1.1,1.2,1.3,1.4) MS.M DEY
MOTION				
3	CRP/27/2024	ON THE DEATH OF JAGANMOY PAUL, HIS LEHAL HEIRS KALYANI PAUL AND 2 ORS Versus RASHESWAR PAUL @ RASHU PAUL	MR. S D PURKAYASTHA MS S.S.BORA	
4	CRP(IO)/62/2024 B/O	SIMANTA KUMAR DEY Versus SAMAR DEY @ LAKHANANDA MAHARJ SAMAR DEY AND 4 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	
5	CRP(IO)/76/2024 FIXED	BIMAN CH. BHUYAN @ BIMAN BHUYAN AND 2 ORS. Versus JAGAT CH BHUYAN AND 4 ORS.	MR. M DUTTA MR K M BORA	
6	CRP(IO)/80/2024 CAVT. NO.00912/024,	JYOTSNA DEVI @ DEVEE Versus ARUN KUMAR BORAH	MR. R SARMA MS. S D SAIKIA	MR G RAHUL FOR CAVEATOR
7	CRP(IO)/81/2024	SAYED AHMED @ SAHID AHMED Versus SALEHA BEGUM AND 3 ORS	MR. R ALI MR M Z SHAH MR H A AHMED	
ADMISSION				
8	CRP/57/2020	SAFIUR RAHMAN LASKAR AND 17 ORS. Versus HEFAJUL HUSSAIN LASKAR	MS F AHMED MR. S K GHOSH	MR. S SAHU (R-1) MS. N DEY (R-1)

9	LA.App./8/2022	PALLORBUND TEA LTD. Versus THE COLLECTOR, CACHAR	MR A SARMA	GA, ASSAM
	WITH			
10	LA.App./9/2022	DULAGRAM TEA LTD. Versus THE COLLECTOR, CACHAR	MR A SARMA	GA, ASSAM
11	FAO/32/2023 CAVT. NO.05972/023, WITH LCR	SUBHAM BUILDWELL WELFARE SOCIETY Versus BISWAJIT TALUKDAR AND ORS.	MR. D DAS SR. ADV MR H K NATH MR J BORAH MR. K KAKOTI MR. A A MIR	MR. M K CHOUDHURY(R-1) MR. SAILENDRA DEKA (R-3) MR. M DUTTA MR. M DUTTA MR. A LAHKAR (R-1) MR JITENDRA DAS (R-3) MS L RONGPIPI (R-3) FOR CAVEATOR
	WITH			
	I.A.(Civil)/1846/2023 in FAO/32/2023	SUBHAM BUILDWELL WELFARE SOCIETY Versus BISWAJIT TALUKDAR AND ORS.	MR. D DAS SR. ADV MR H K NATH MR J BORAH MR. K KAKOTI MR. A A MIR	MR. M DUTTA FOR CAVEATOR
12	CRP(IO)/73/2023	MD. KARIM ALI Versus MD. SAMIR ALI AND 11 ORS.	MR. S NATH MS F AHMED MR. T ISLAM MS K DAS	
13	I.A.(Civil)/2262/2023 in RSA/6235/2023	SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS.	MS. R CHOUDHURY MR. M ISLAM	MS. B CHOUDHURY (R-1 TO 1.4 MR. P. CHOUDHURY (R-1 TO 1.4 J DAS (R-1 TO 1.4
	WITH			
	RSA/6235/2023 (Filing Number)	SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS. B	MS. R CHOUDHURY	
	WITH			
	I.A.(Civil)/6237/2023 (Filing Number)	SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS. B	MS. R CHOUDHURY	
	WITH			
14	RSA/6144/2023 (Filing Number)	SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS. A	MS. R CHOUDHURY	
	WITH			
	I.A.(Civil)/1484/2023	SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS.	MS. R CHOUDHURY MR. M ISLAM	MS. B CHOUDHURY MR. P. CHOUDHURY
	WITH			
	I.A.(Civil)/6146/2023 (Filing Number)	SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS. A	MS. R CHOUDHURY	
15	RFA/5/2024 CAVT. NO.13182/023,	SATYA RAM BARUAH AND 3 ORS Versus PRANJAL BARUAH AND 10 ORS	MR. R SARMA MR. B D DEKA MR. M DAS N CHAUDHURY	MR. S K DEKA FOR CAVEATOR
16	LA.App./8/2024	FAZRUL HAQUE @ FAZRUL ALI AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR	GA, ASSAM SC, REVENUE

BAIL HEARING

17	AB/208/2024 FIXED	BADSHA SHEIKH Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
18	RSA/108/2023	ABDUL WAHAB Versus JAHURUL ISLAM @ HAQUE AND ANR.	MR. S SAIKIA	
	WITH I.A.(Civil)/1905/2023 in RSA/108/2023	ABDUL WAHAB Versus JAHURUL ISLAM @ HAQUE AND ANR.	MR. S SAIKIA	
19	RSA/172/2023	BIJOY BHUSHAN ROY AND 2 ORS Versus RANJIT ROY AND 2 ORS.	MR. B C DAS MR. S H RAHMAN	GA, ASSAM
	WITH I.A.(Civil)/2804/2023 in RSA/172/2023	BIJOY BHUSHAN ROY AND 2 ORS Versus RANJIT ROY AND 2 ORS.	MR. B C DAS MR. S H RAHMAN	GA, ASSAM
20	RSA/28/2024 FIXED	RINA SARKAR AND 7 ORS Versus MUSLEMUDDIN AND 4 ORS	MR D KALITA MR. D NATH MS. N BARMAN	
	WITH I.A.(Civil)/443/2024 in RSA/28/2024	RINA SARKAR AND 7 ORS Versus MUSLEMUDDIN AND 4 ORS	MR D KALITA MR. D NATH MS. N BARMAN	
ORDERS				
21	CRP/254/2016	PANNALAL DEBNATH Versus JYOTIRMOY BHATTACHARYA and 4 ORS	MR.M H RAJBARBHUIYAN MS.P HATIGAYARI MS.R CHETRI	MS.S ROY(R-2,5) MS.A DASR-2,5 MS.A THAKURIA(R-2,5)
22	I.A.(Civil)/1475/2017 in RSA/251316/2015	KIRAN LIMBU, Versus DEBESWAR GOGOI and 4 ORS,	MR.P J SAIKIA MR.A K GUPTA MR.K BARUAH	
	WITH RSA/251316/2015 (Filing Number)	SRI KIRAN LIMBU Versus SRI DIBESWAR GOGOI and 4 ORS	MR.P J SAIKIA MR.K BARUAH	
23	Cont.Cas(C)/44/2018	SABYASACHI DUTT Versus SUZANNE FARISHA SYIEM DUTT	PETITIONER IN PERSON	MS. M BORAH MS. S GHOSH MS. A THEYO
24	RFA/90/2018 WITH LCR	MD ASIF IQBAL Versus PRADIP KUMAR ADHYAPAK AND 5 ORS	MR G N SAHEWALLA MD ASLAM MS. B SARMA MS. S KATAKEY MR. M SAHEWALLA	MR. K N CHOUDHURY MR. A DHAR MR K BORTHAKUR MR. D J DAS
25	Cont.Cas(C)/311/2018	GEETA CHANGKAKOTI AND 4 ORS. Versus KAMAL KUMAR CHANGKAKOTI @ KUKUMONI	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR. S CHANDA	MR B D DAS MR H K SARMA MRS R DEKA MS. J RONGPIPI
26	RSA/178/2019	SHRI MAHESH DAS Versus ON THE DEATH OF NAGEN CHANDRA DAS, HIS LEGAL HEIRS REPRESENTING AND ANR	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH MR P BORAH MR. K V NAGI	MR H K SARMA
	WITH I.A.(Civil)/2842/2019 in RSA/178/2019	SHRI MAHESH DAS Versus ON THE DEATH OF NAGEN CHANDRA DAS, HIS LEGAL HEIRS REPRESENTING AND ANR	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH MR P BORAH MR. K V NAGI	

	WITH I.A.(Civil)/422/2020 in RSA/178/2019	JAGADISH THAKURIA Versus ON THE DEATH OF NAGEN CHANDRA DAS, HIS LEGAL HEIRS TRIPTI DAS AND 3 ORS	MR H K SARMA	MR. S R GOGOI
27	RSA/267/2019	FEDDUS ALI Versus ABUL KASEM AND 13 ORS.	MRS R BEGUM MR. J AHMED MS A HUSSAIN	MR. A C SARMA MR. B HUSSAIN MR G BHARADWAJ MR B DEORI
28	I.A.(Civil)/358/2020 in Mat.App./15598/2019	XXXX XXXX Versus XXXX XXXX	MR. D P CHALIHA MS M ROY	
	WITH Mat.App./15598/2019 (Filing Number)	XXXX XXXX Versus XXXX XXXX		
29	Intest.Cas./4/2021	RAKESH JAIN @ RAKESH BAID AND ANR. Versus BABULAL BAID AND 5 ORS.	MR H DAS MR. B C DEKA	
30	RSA/8/2021	SYLHET TEA AND INDUSTRY LTD., Versus ON THE DEATH OF SANTOSH DEB, HIS LEGAL HEIRS SHRIMATI SHANTI RANI DEB AND 20 ORS.	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR. N DHAR (R1(A)-1(E), R3(B)-3(F), R5(A)-5(G), R6) MR. T U LASKAR (R1(A)- 1(E), R3(B)-3(F), R5(A)- 5(G), R6)
31	RSA/83/2021	ANOWARUDDIN WAKF ESTATE Versus MD. IQBAL HUSSAIN AND 9 ORS.	MR. B D DEKA MR. M DAS MR. A I Ali MR A BHUYAN MR A DEKA	MR. R ALI MS. G P SHAHI M KALITA MR M BORO
32	RSA/122/2021	SMTI JOTSNA PAUL AND ANR Versus PEAR UDDIN MAZUMDER AND ORS	MR. D MOZUMDER MR. S BISWAS	
33	Cont.Cas(C)/227/2021	JAGADISH PRASAD SAHU AND 3 ORS Versus BABUL GOGOI	MR. A GANGULY MR. A DUTTA	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR MS N RABHA MS D BORUAH
	WITH CRP(IO)/122/2019	JAGADISH PRASAD SAHU AND 3 ORS. Versus BABUL GOGOI	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
35	Test.App./8/2022 WITH LCR	SWAPNA DAS AND 2 ORS. Versus CHUMKI DAS @ PAUL AND ANR.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) MR. S. J. SARKAR (r-1) MR. H G HAZARIKA
36	RSA/12/2022	HAJI ABDUL MALIK Versus MD. ABDUL AZIZ AND 19 ORS	MR. A CHOUDHURY MR. A K TALUKDAR MR. S ISLAM MR F K R AHMED MR S I KHAN	MR H R A CHOUDHURY MR F U BARBHUIYA MR J M SULAIMAN
	WITH I.A.(Civil)/249/2022 in RSA/12/2022	HAJI ABDUL MALIK Versus MD. ABDUL AZIZ AND 18 ORS	MR. A CHOUDHURY MR. A K TALUKDAR MR F K R AHMED MR S I KHAN	MR H R A CHOUDHURY MR F U BARBHUIYA MR J M SULAIMAN
37	RSA/181/2022	ABDUL MALEK CHAUDHURY . Versus AKBOR ALI AND 16 ORS .	MR. M HUSSAIN MR. R ALI MR. K KALITA M KALITA MS G SWAMI	
	WITH I.A.(Civil)/3585/2022 in RSA/181/2022	ABDUL MALEK CHAUDHURY . Versus AKBOR ALI AND 16 ORS .	MR. K KALITA M KALITA MS G SWAMI	

38	I.A.(Civil)/647/2022 in RSA/2313/2022	RITUPARNA PHUKAN ROY AND ANR. Versus ANUPAM DAS AND 2 ORS.	MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA	
	WITH RSA/2313/2022 (Filing Number)	RITUPARNA PHUKAN ROY AND ANR. Versus ANUPAM DAS AND 2 ORS. B	MR. B K BHAGAWATI	
39	RSA/31/2023 FIXED	MUSTAFA SHAHIDUL ISLAM Versus MUSSTT. MANJULA HOQUE ISLAM AND ANR.	MR P K KALITA MR. K R BOROOAH	
	WITH I.A.(Civil)/602/2023 in RSA/31/2023	MUSTAFA SHAHIDUL ISLAM Versus MUSSTT. MANJULA HOQUE ISLAM AND ANR.	MR P K KALITA MR. K R BOROOAH	MR P DAS (r-2) GUNJAN DAS (r-2)
	WITH I.A.(Civil)/3133/2023 in RSA/31/2023	MUSTAFA SHAHIDUL ISLAM, Versus MUSSTT. MANJULA HOQUE ISLAM,	MR. K R BOROOAH	
40	CRP(IO)/144/2023	SAHIDA BEGUM AND ANR Versus KHALEKUR RAHMAN AND 23 ORS	MD M S ALI	
41	I.A.(Civil)/856/2023 in LA.App./2765/2023	ENDRO MEDHA SANGMA Versus THE GENERAL MANAGER AND 2 ORS.	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM MR. C K S BARUAH SC, NF RLY
	WITH LA.App./2765/2023 (Filing Number)	ENDRO MEDHA SANGMA Versus THE GENERAL MANAGER AND 2 ORS. A	MR H DAS	
42	I.A.(Civil)/860/2023 in LA.App./2748/2023	LETHARSTON SHIRA Versus THE GENERAL MANAGER AND 2 ORS.	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM MR. C K S BARUAH SC, NF RLY
	WITH LA.App./2748/2023 (Filing Number)	LETHARSTON SHIRA Versus THE GENERAL MANAGER AND 2 ORS. A	MR H DAS	
43	I.A.(Civil)/919/2023 in LA.App./2750/2023	PILNESH SANGMA Versus THE GENERAL MANAGER AND 2 ORS.	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM MR. C K S BARUAH DY.S.G.I.
	WITH LA.App./2750/2023 (Filing Number)	PILNESH SANGMA Versus THE GENERAL MANAGER AND 2 ORS. B	MR H DAS	
44	I.A.(Civil)/1164/2023 in RFA/4208/2023	SAMIRAN CHANDRA LASKAR Versus STATE OF ASSAM AND 6 ORS.	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM SC, IRRIGATION
	WITH RFA/4208/2023 (Filing Number)	SAMIRAN CHANDRA LASKAR Versus STATE OF ASSAM AND 6 ORS. B	MR. P K DEKA	
45	I.A.(Civil)/3207/2023 B/O in RSA/13042/2023	WAHAB ALI AND 4 ORS Versus TANU MIAH @ TANU ALI AND 3 ORS	ALHAJJ I UDDIN MR. H ALI B BARMAN	MR. M U MAHMUD (r-1 to 4) MRS. M SAIKIA (r-1 to 4) MR S H MAHMUD (r-1 to 4) MR S ISLAM (r-1 to 4) MR. S. SUR (r-1 to 4) TOSLIMA BEGUM (r-1 to 4)
	WITH RSA/13042/2023 (Filing Number)	WAHAB ALI AND 4 ORS Versus TANU MIAH AND 3 ORS (H)	ALHAJJ I UDDIN	

46	I.A.(Civil)/3209/2023 B/O in RSA/13037/2023	WAHAB ALI AND 4 ORS. Versus TANU MIAH @ TANU ALI AND 3 ORS.	ALHAJJ I UDDIN MR. H ALI B BARMAN	MR. M U MAHMUD (r-1 to 4) MRS. M SAIKIA (r-1 to 4) MR S H MAHMUD (r-1 to 4) MR S ISLAM (r-1 to 4) MR. S. SUR (r-1 to 4)
	WITH RSA/13037/2023 (Filing Number)	WAHAB ALI AND 4 ORS Versus TANU MIAH AND 3 ORS (E)	ALHAJJ I UDDIN	
47	I.A.(Civil)/3684/2023 in RSA/14242/2023	KAMALA KANTA BHATTACHARJEE Versus KUSUM DEVI AND 12 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	
	WITH RSA/14242/2023 (Filing Number)	KAMALA KANTA BHATTACHRJEE Versus KUSUM DEVI AND 12 ORS B	MR. S MITRA	
48	FAO/1/2024 CAVT. NO.11212/023,	M/S SUMOTEK INNOVATION PVT LTD AND ANR. Versus ASSAM POWER DISTRIBUTION CO. LTD AND ANR.	MR. B J MUKHERJEE MR. B J MUKHERJEE MS B DEVI MS R SAHA N CHAUDHURY	SC, APDCL MR. J BHARALI FOR CAVEATOR
	WITH I.A.(Civil)/22/2024 in FAO/1/2024	M/S SUMOTEK INNOVATION PVT LTD AND ANR. Versus ASSAM POWER DISTRIBUTION CO. LTD AND ANR.	MR. B J MUKHERJEE MS R SAHA N CHAUDHURY	SC, APDCL MR. J BHARALI FOR CAVEATOR
49	I.A.(Civil)/535/2024 in RSA/9756/2023	NILESH AGARWALLA AND ANR. Versus PRABHU DAYAL AGARWAL	MR. N ALAM MR K JAIN MR A K SHARMA	
	WITH RSA/9756/2023 (Filing Number)	NILESH AGARWALLA AND ANR. Versus PRABHU DAYAL AGARWAL H	MR. N ALAM	
	WITH I.A.(Civil)/9757/2023 (Filing Number)	NILESH AGARWALLA AND ANR. Versus PRABHU DAYAL AGARWAL H	MR. N ALAM	
50	I.A.(Civil)/540/2024 CAVT. NO.02152/024, in RSA/1741/2024	HEMANTA TALUKDAR Versus BHABESH KALITA	MR. U K DAS MS. B D SARMAH	MR T CHAKRABORTY MR. D CHOUDHURY FOR CAVEATOR
	WITH RSA/1741/2024 (Filing Number)	HEMANTA TALUKDAR Versus BHABESH KALITA E	MR. U K DAS	
	WITH I.A.(Civil)/1744/2024 (Filing Number)	HEMANTA TALUKDAR Versus BHABESH KALITA E	MR. U K DAS	
HEARING				
51	RSA/148/2011 WITH LCR, B/O	MD SHANAI MIA CHOUDHURY Versus ON THE DEATH OF HABIBUR RAHMAN LASKAR HIS LEGAL HEIRS-MUSST. RAHIMA BEGUM LASKAR AND ORS	MR.G N SAHEWALLA MS.S SENAPATI MR.P DEKA MD.ASLAM	MR.P ROY MR. B J GHOSH (r-1 to 6) MR. I ALAM (r-1 to 6) MR.T SK (r-1 to 6) MS.N DAS MS. R R BORAH (r-1 to 6)
52	CRP(IO)/185/2023 FIXED	PRANAB KUMAR GHOSH AND ANR Versus NORTH EAST BUSINESS ENTERPRISE PRIVATE LIMITED	MR. R DUBEY MR. B BARMAN MR. B BARMAN	MR. P CHOUDHURY MR N KALITA

STAY MATTERS

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LEAVE NOTE OF ADVOCATES FOR 26/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
6)	MR D K DEY	15-02-2024	To	01-03-2024
7)	MD. A J ATIA	22-02-2024	To	15-03-2024
8)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
9)	MR A K DAS	21-02-2024	To	01-03-2024
10)	MR. B BARMAN	22-02-2024	To	22-03-2024
11)	MR. B BARMAN	02-04-2024	To	02-04-2024
12)	MR. R P SINGH	22-02-2024	To	28-02-2024
13)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
14)	MR. N ALAM	22-02-2024	To	01-03-2024
15)	MR. R L YADAV	26-02-2024	To	01-03-2024
16)	MS. K YADAV	26-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,26th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./516/2024	RAHUL BARMAN Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
2 Bail Appln./518/2024	RAJDEV KUMAR @ RAJDEV SINGH Versus THE UNION OF INDIA	MR S RAHMAN MS. S PHUKAN MR U PANDEY	SC, NCB
3 Bail Appln./519/2024	JIM KELENG Versus THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	PP, ASSAM
4 Bail Appln./520/2024	PRABHA SHANKAR TIWARI Versus THE UNION OF INDIA AND ANR.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, NCB
5 Bail Appln./522/2024	SALIM KHAN Versus THE STATE OF ASSAM	MR. N J DUTTA S N ULLAH	PP, ASSAM
6 Bail Appln./524/2024	NIRHANDRA THAOSEN Versus THE STATE OF ASSAM	MR. A M BORA MR. B BORAH MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
MOTION			
7 AB/437/2024 B/O	JAKIR HUSSAIN AND 5 ORS. Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
8 AB/457/2024	DHANJIT DEBNATH Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR A ALIM SK MR. A W MONDAL	PP, ASSAM
9 AB/459/2024	MD. FAZLUL HOQUE Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
10 AB/460/2024	BHARATI DEVI AND ANR. Versus THE STATE OF ASSAM	MR. S. DEY MR. B BORAH MS S AHMED	PP, ASSAM
11 AB/462/2024	JITU SAHARIA Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM

12	AB/463/2024	AKKACH ALI ANCHARY ALIAS AKKASH ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR. M. ALOM	PP, ASSAM
13	AB/464/2024	YAJUL HOQUE ALIAS EAJUL HOQUE AND ANOTHER Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
14	AB/465/2024	ABHIJIT GOGOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. P K GOGOI MR A BURAGOHAIN MR J P KACHARI	PP, ASSAM
15	AB/466/2024	ALI HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS. R DEVI MS. S. CHANDA	PP, ASSAM
<u>ADMISSION</u>				
16	Tr.P.(CrI.)/41/2023 FIXED	ANUPAM DEBNATH Versus SHILPI NATH	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. S BORTHAKUR MS. S KAKATI
17	Crl.Pet./111/2023 FIXED	RAKHI SINGH Versus PAWAN PUTRA ENTERPRISE AND ANR.	MR P SONOWAL MR A DEKA	MS S DAS MR B YADAV
WITH				
18	Crl.Pet./112/2023	BLACK SHORT INDIA LTD AND 2 ORS. Versus PAWAN PUTRA ENTERPRISE AND ANR.	MR P SONOWAL MR A DEKA	MS S DAS (R-1)
19	Crl.Pet./144/2023 B/O	PINKU SATNAMI AND 2 ORS. Versus STATE OF ASSAM AND ANR.	MR. B K DAS MR H P GUWALA H P NEOG	MR. A BORO (r-2) PP, ASSAM
20	Crl.Rev.P./352/2023 WITH LCR 3 FILES, FIXED	SUDIP PAITYA Versus THE STATE OF ASSAM AND ANR	MR. K MIRA MS. L WAJEEDA	MR. N H BARBHUIYA (R-2) MS. N.A. LASKAR (R-2) MS. S. DEY (R-2) PP, ASSAM
WITH				
21	Crl.Rev.P./365/2023	SUDIP PAITYA Versus THE STATE OF ASSAM AND ANR.	MR. K MIRA MS. L WAJEEDA	MR. N H BARBHUIYA (r-2) MS. N.A. LASKAR (r-2) MS. S. DEY (r-2) PP, ASSAM
22	Crl.A./361/2023	KANAK BORO Versus BHUPEN BORO .	MR. N AHMED MD S I AHMED	
<u>BAIL HEARING (BA)</u>				
23	Bail Appln./4182/2023 WITH CASE RECORD(SCANNED COPY), FIXED	AMIT RABI DAS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
24	Bail Appln./4359/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SOFIQL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
25	Bail Appln./247/2024 FIXED	CHOUKAT ALI Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
26	Bail Appln./372/2024 FIXED	MITHUN CHAKRABORTY Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
27	Bail Appln./402/2024 FIXED	BASHA SHEIKH Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
28	Bail Appln./417/2024 FIXED	RANDHIR RAY Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM

BAIL HEARING

29	AB/3247/2023 WITH OFFICE NOTE, FIXED	MIZANUR RAHMAN @ MIRZA Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED MS A HUSSAIN MR S ISLAM	PP, ASSAM
30	AB/3478/2023 FIXED	BHABESH DOLEY AND ANR Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
31	AB/3709/2023 FIXED	KUSHAL SWARGIARY Versus THE STATE OF ASSAM	MR S DEKA	PP, ASSAM
32	AB/3712/2023 FIXED	MS PRIYANKA Versus THE STATE OF ASSAM	MR S DEKA	PP, ASSAM
33	AB/3956/2023 FIXED	KABAZ ALI @ KOBOJ ALI Versus THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB	PP, ASSAM
34	AB/3999/2023 FIXED	JUBBAR ALI AND ANR Versus THE STATE OF ASSAM	MR H MAURYA MR J HUSSAIN MR. F A HASSAN MRS. J BEGUM	PP, ASSAM
35	AB/4005/2023 FIXED	ABDUL BATIN Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
36	AB/11/2024 FIXED	SUSHIL MANDAL Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
37	AB/118/2024 FIXED	AJIJUR RAHMAN @ AZIZUR RAHMAN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
38	AB/186/2024 FIXED	ASMA KHATUN Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
39	AB/207/2024 FIXED	ROBIN RABHA AND ANR Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR A N AHMED	PP, ASSAM
40	AB/243/2024 FIXED	SOHID HAZARI @ SOHID AHMED HAZARI AND 2 ORS Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MD I H LASKAR MR. R A MAZUMDER	PP, ASSAM
41	AB/254/2024 FIXED	NOREN BARUAH Versus STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
42	AB/335/2024 FIXED	ABDUL MOTALEB @ ABDUL MATALIP Versus THE STATE OF ASSAM	MD. I HUSSAIN MD. I HUSSAIN	PP, ASSAM
43	AB/342/2024 FIXED	MONOWARA BEGUM AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K SHARMA MS A BEGUM MR S.SARMAH	PP, ASSAM
	WITH			
44	AB/320/2024	ABDUL BATIN CHOUDHURY Versus THE STATE OF ASSAM	MR. A K SHARMA MS A BEGUM MRS. N DEKA	PP, ASSAM
45	AB/351/2024 FIXED	MILAN HAZARIKA Versus THE STATE OF ASSAM	MR. K K HANDIQU MS M BORA MR. P DOWARA	PP, ASSAM
		ORDERS		
46	I.A.(CrI.)/155/2022 AB 2435/2018(D/O) in AB/2435/2018	NARAYAN CHANDRA DEY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S C BISWAS	MR. Y S MANNAN (r-4)

	WITH I.A.(CrI.)/472/2019	NARAYAN CHANDRA DEY Versus DEBASHISH GHOSE AND 2 ORS.	MR. T J MAHANTA MR. S C BISWAS MR. B K BHAGAWATI MR. B CHOWDHURY MS A DAS MS P DAIMARI MS K KALITA SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	MR. P N CHOUDHURY MRS. H SARMAH MR A CHANDRAN MR. R DUBEY MS. A B KAYASTHA MR. S DUTTA PP, ASSAM MR. S K CHOUDHURY
47	CRL.A(J)/94/2023 WITH LCR 4 FILES, FIXED	RAKESH CHANDRA RAY Versus THE STATE OF ASSAM AND ANR.	MR. S BISWAS	PP, ASSAM
	WITH I.A.(CrI.)/767/2023 in CRL.A(J)/94/2023	RAKESH CHANDRA RAY Versus THE STATE OF ASSAM AND ANR.	MR. S BISWAS	PP, ASSAM
48	CrI.A./210/2023 WITH LCR (FOUR FILES)	SANTOSH SINGH YADAV Versus THE STATE OF ASSAM AND ANR.	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
49	CrI.Rev.P./492/2023 FIXED	BABU DAS Versus THE STATE OF ASSAM AND ANR	MR. A B T HAQUE	PP, ASSAM
50	I.A.(CrI.)/1209/2023 in CRL.A(J)/12640/2023	CHOTO TUDU Versus THE STATE OF ASSAM AND ANR.	MS. M BARMAN (LEGAL AID COUNSEL)	PP, ASSAM
	WITH CRL.A(J)/12640/2023 (Filing Number)	CHOTO TUDU Versus THE STATE OF ASSAM AND ANR A	MS. M BARMAN	
51	CrI.Pet./33/2024 WITH LCR 4 FILES(SCANNED COPY), B/O	RAJIBUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MS. D BORA	PP, ASSAM
52	I.A.(CrI.)/166/2024 WITH OFFICE NOTE in CrI.A./39/2024	JOHIRUL ISLAM @ JOHIRUL HOQUE @ BABU Versus THE STATE OF ASSAM.	MR SARFRAZ NAWAZ	PP, ASSAM
	WITH CrI.A./39/2024	JOHIRUL ISLAM @ JOHIRUL HOQUE @ BABU Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
6)	MR D K DEY	15-02-2024	To	01-03-2024
7)	MD. A J ATIA	22-02-2024	To	15-03-2024
8)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
9)	MR A K DAS	21-02-2024	To	01-03-2024
10)	MR. B BARMAN	22-02-2024	To	22-03-2024
11)	MR. B BARMAN	02-04-2024	To	02-04-2024
12)	MR. R P SINGH	22-02-2024	To	28-02-2024
13)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024

14)	MR. N ALAM	22-02-2024	To	01-03-2024
15)	MR. R L YADAV	26-02-2024	To	01-03-2024
16)	MS. K YADAV	26-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,26th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./523/2024	RISHI KUMAR AND ANR Versus THE STATE OF ASSAM	MR. D BORA	PP, ASSAM
<u>MOTION</u>			
2 Crl.Rev.P./572/2023 B/O	NAJMUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR. S RANA	PP, ASSAM
3 Crl.Pet./209/2024	ABUL HASHEM KHANDAKER @ ABDUL HASEM KHANDAKAR AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
4 Crl.Pet./210/2024	AMLAN JYOTI BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. S K JAIN	PP, ASSAM
5 Crl.Pet./211/2024	JIA UDDIN Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	PP, ASSAM
6 Crl.Pet./212/2024	INZAMAMUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. S AHMED MR M RAHMAN MS. M. KHATUN	PP, ASSAM
7 AB/251/2024 FIXED	SAHIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MS. U NANDA MS. R DEVI	SC, FOREST
8 AB/452/2024	MOTIUR HAQUE @ MOTIUR RAHMAN Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
9 AB/467/2024	RAM JANAM RAI Versus UNION OF INDIA	MR S RAHMAN MS. S PHUKAN MR U PANDEY	SC, NCB
<u>ADMISSION</u>			
10 Crl.A./201/2023 O Y 9 M 29 D.:WITH OFFICE NOTE	CHANDRA SING BEY Versus THE STATE OF ASSAM	MR. A RAJKHOWA MR. R P HAZARIKA MR. K P PATHAK(AMICUS CURIAE)	PP, ASSAM

11	Crl.A./364/2023	M/S AGROSTAR INDUSTRIES Versus THE STATE OF ASSAM AND ANR.	MR. A NATH DR ANKIT TODI	PP, ASSAM
12	Crl.Pet./1196/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	CHAIFUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR S HOQUE M ISLAM	PP, ASSAM
13	Crl.Rev.P./49/2024 FIXED	REJIA BEGUM Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
WITH				
14	Crl.Rev.P./48/2024	ASHRAFUL ALAM Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
BAIL HEARING (BA)				
15	Bail Appln./2530/2023 WITH CASE RECORD(SCANNED COPY), FIXED	AJIBOR RAHMAN MOLLAH @ AJIBAR RAHMAN MOLLAH Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
16	Bail Appln./3391/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MD. FIROZ KHAN AND ANR. Versus STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
17	Bail Appln./3641/2023 WITH CASE RECORD(SCANNED COPY), FIXED	JAHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED MD. ANARUL ISLAM	PP, ASSAM
18	Bail Appln./3773/2023 WITH CASE RECORD(SCANNED COPY), FIXED	TUNTUN MAHATO Versus THE UNION OF INDIA	G UDDIN P ADHIKARI MR A K AZAD	SC, NCB
19	Bail Appln./3961/2023 WITH CASE RECORD(SCANNED COPY), FIXED	NIL KAMAL BISWAS @ NEEL KAMAL BISWAS AND ANR Versus THE STATE OF ASSAM	MR. A CHAMUAH MR. M A I HUSSAIN	PP, ASSAM
20	Bail Appln./4321/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RUSTHANA BEGUM @ RUSTHANA BEM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
21	Bail Appln./4459/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SURENDER KUMAR Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
22	Bail Appln./4473/2023 WITH CASE RECORD(SCANNED COPY), FIXED	PRAMOD YADAV @ TINKU Versus THE NARCOTICS CONTROL BUREAU	MR P KATAKI MR. M K DAS B. CHETRY	SC, NCB
23	Bail Appln./4577/2023 FIXED	BIJOY BARMAN @ RAKESH BARMAN @ MONGALU BARMAN Versus THE STATE OF ASSAM AND ANR	MR. S M MOLLAH	PP, ASSAM
24	Bail Appln./154/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PARESH MALLIK Versus THE STATE OF ASSAM	MR. B D DEKA MR. M P CHOUDHURY MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	PP, ASSAM
25	Bail Appln./194/2024 FIXED	AZAD ALI @ AJAD ALI Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	PP, ASSAM
26	Bail Appln./205/2024 FIXED	ASUR UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. M MONDAL	PP, ASSAM
27	Bail Appln./294/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KABIR AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR B PRASAD MR K K KALITA MS. G DEKA MR P J BORAH	PP, ASSAM
28	Bail Appln./303/2024 FIXED	HASIBAR RAHMAN Versus THE STATE OF ASSAM	MR. RASHIDUL ISLAM MR J I MONDAL MR A N IQBAL	PP, ASSAM
29	Bail Appln./305/2024 FIXED	BINOY MOCHAHARI Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM	PP, ASSAM

30	Bail Appln./335/2024 WITH OFFICE NOTE, FIXED	DHRUBA RAJ @ DHRUBA DAS Versus UNION OF INDIA	MR. S K SINGHA MR G PATHAK	SC, NCB
31	Bail Appln./457/2024 FIXED	NOOR MOHAMMAD @ NUR MOHAMMAD Versus THE STATE OF ASSAM	MR. M H LASKAR M. HOSSAIN MD M ISLAM MS. A SULTANA	PP, ASSAM
BAIL HEARING				
32	AB/1052/2023 FIXED	NOORE MUZASSIM Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S. PEGU	PP, ASSAM MR. A HASAN SC, FOREST
33	AB/3697/2023 FIXED	ABBAS ALI MANDAL Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
34	AB/3744/2023 FIXED	ZINNAT ALI Versus THE STATE OF ASSAM	MR. H ALI	PP, ASSAM
35	AB/4109/2023 FIXED	MD. ISTAKFAR HUSSAIN Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
36	AB/4160/2023 FIXED	ISARUDDIN Versus THE STATE OF ASSAM AND ANR	MR S HOQUE	PP, ASSAM
37	AB/83/2024 FIXED	SUBHAS MUKHARJEE @ SUBHASISH MUKHARJEE Versus THE STATE OF ASSAM AND ANR	MR. J BARMAN MR D J BORO	PP, ASSAM
38	AB/324/2024 FIXED	DIPANKAR BARMAN Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
ORDERS				
39	Crl.A./353/2019 WITH LCR (FOUR FILES)	SIRAJ UDDIN BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND ANR	MR A M MAZUMDAR MR. A CHOUDHURY MR E AHMED MR. R A CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/755/2019 in Crl.A./353/2019	SIRAJ UDDIN BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND ANR	MR A M MAZUMDAR MR. A CHOUDHURY MR E AHMED MR. R A CHOUDHURY	PP, ASSAM
40	I.A.(Crl.)/477/2022 WITH LCR 5 FILES in Crl.A./202/2022 WITH Crl.A./202/2022	SANJOY DAS Versus THE STATE OF ASSAM AND ANR.	MR. R DEV MS. S BARAT DIPTI CHAKRAVARTY	PP, ASSAM
		SANJOY DAS Versus THE STATE OF ASSAM AND ANR.	MR. R DEV MS. S BARAT DIPTI CHAKRAVARTY	MR B P BORAH (R2) MR P J DUTTA (R2) MR R S RONGHANG (R2) PP, ASSAM
41	Crl.L.P./36/2023 WITH OFFICE NOTE in Crl.A./7987/2023 WITH Crl.A./7987/2023 (Filing Number)	MAINUL HAQUE TALUKDAR Versus SIBU BISWAS	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	MR. A K GUPTA MR. R S MISHRA MS B SARMA
		MAINUL HAQUE TALUKDAR Versus SIBU BISWAS B	MR. B D KONWAR SR. ADV.	
42	Crl.A./77/2023	CENTRAL BUREAU OF INVESTIGATION Versus MR R.U. BARLASKAR and 3 ORS	MR. S C KEYAL	MR. N H MAZARBHUIYAN (R1-R4) MR. D K KOTHARI (R- 1 TO 4) MR. N ISLAM (R- 1 TO 4) MR. B DEKA MR P DAS (R- 1 TO 4) MR Y KOTHARI (R- 1 TO 4)

43	Crl.A./160/2023 1 Y 0 M 14 D :WITH LCR (FOUR FILES)	SAMSUL HAQUE LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
44	Crl.A./223/2023 0 Y 9 M 4 D :WITH LCR 7 FILES	RATUL BORAH Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
45	Crl.A./253/2023 WITH OFFICE NOTE, LCR 4 FILES	PRANJAL INGTI @ PRANJAL ENGTI @ DIPANJAL Versus THE STATE OF ASSAM AND ANR	MR. P S DEKA MR B S DEKA MR H PARASAR	PP, ASSAM
46	Crl.A./270/2023 WITH LCR 5 FILES	MD. ISMEIL ALI @ ISMAIL ALI Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MS. P KHATUN SAMIM RAHMAN	PP, ASSAM
47	Crl.Pet./67/2024 FIXED	MD ANIS AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR. T DAS MS A BARUAH MR. H ALI	PP, ASSAM
48	Crl.Pet./85/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	JAGAT KONWAR AND 3 ORS Versus RAGENDRA NATH BODO AND ANR	MR R K DUTTA MR. U J SAIKIA	PP, ASSAM
49	Crl.Pet./130/2024 FIXED	SASHANKA BRAHMA Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
HEARING				
50	Crl.A./286/2019 WITH LCR 5 FILES, B/O	HANUFA NASRIN Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S C BISWAS MS A DAS MR. F A HASSAN MR. N MOLLAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
6)	MR D K DEY	15-02-2024	To	01-03-2024
7)	MD. A J ATIA	22-02-2024	To	15-03-2024
8)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
9)	MR A K DAS	21-02-2024	To	01-03-2024
10)	MR. B BARMAN	22-02-2024	To	22-03-2024
11)	MR. B BARMAN	02-04-2024	To	02-04-2024
12)	MR. R P SINGH	22-02-2024	To	28-02-2024
13)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
14)	MR. N ALAM	22-02-2024	To	01-03-2024
15)	MR. R L YADAV	26-02-2024	To	01-03-2024
16)	MS. K YADAV	26-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,26th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-III

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2139/2015	PURNANANDA KOCH Versus THE STATE OF ASSAM AND 7 ORS	MR.S K GOSWAMI MR.N BARMAN MR.A ACHARYA	MR. K N CHOUDHURY MR. S.P. DAS, SC, D E AND C T (R.4) GA, ASSAM(R1) MR. S SARMA MR. R M DEKA MR. T K BHUYAN MR. S K DEKA MR. D J DAS MR. B J TALUKDAR, SC, REVENUE MR. A GAUTAM
2	WP(C)/219/2018	DIPANKAR DAS Versus THE STATE OF ASSAM	MR. U K NAIR MS U DAS	MR. D NATH (ADDL. SR. GA, ASSAM) MR B GOGOI (SC, FINANCE, R-4)
3	WP(C)/253/2018	BHARATI BASUMATARY Versus THE STATE OF ASSAM	MRS. R S DEURI MR. T DEORI MR S BASUMATARY MR S BAISHYA	GA, ASSAM MR. P. N. GOSWAMI (SC, FOREST DEPARTMENT) MS. B BHUYAN(R SC. BTC.
4	WP(C)/286/2018	MIDU BASUMATARY Versus THE UNION OF INDIA	MR. T DEURI MS. S BASUMATARY MR S BAISHYA	MR. S K MEDHI ASSTT.S.G.I.
5	WP(C)/6205/2018	TUBLAO BASUMATARY Versus THE STATE OF ASSAM AND 2 ORS.	MR G BAISHYA MD. A HASSAN MS. B BORA	GA, ASSAM SC, ECI
6	WP(C)/8230/2018	BADAL DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. N N B CHOUDHURY MR. N SARKAR MR D P SAHU MR P K BASU	MR. P C GOSWAMI (R2-R6) ASSTT.S.G.I. SC. UCO BANK MR. M SHARMA
7	WP(C)/7448/2019	SYED TAFIKUDDIN AHMED Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 3 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL

8	WP(C)/2323/2021	MD. FAZRUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR. S H ZAMAN MR. S A MONDAL	SC, BTC SC, IRRIGATION
9	WP(C)/3393/2021 FIXED	CONSTABLE/GD NO. 103890720 BIKASH JYOTI NATH Versus THE UNION OF INDIA AND 4 ORS.	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI MR D DEKA	MR. S S ROY ASSTT.S.G.I.
10	WP(C)/4767/2021	ROBIN CHANDRA BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	Mr M U Ahmed MR F HAQUE	GA, ASSAM SC, HEALTH AND F W
11	WP(C)/218/2023	BORSING LANGLEH AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH J DASGUPTA MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	SC, AGRI. DEPARTMENT SC, K A A C
12	WP(C)/278/2023	DIPANKAR GHOSH Versus THE STATE OF ASSAM	MR. J KALITA MR D KALITA	GA, ASSAM MR J K PARAJULI SC, FOREST
13	WP(C)/302/2023	ANINDITA JODDAR Versus THE STATE OF ASSAM AND 5 ORS	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	GA, ASSAM
14	WP(C)/372/2023	DEWAN JEHERUL BASHED Versus THE STATE OF ASSAM AND 4 ORS	MR. D SARMAH S. J. SAHARIAH	GA, ASSAM , MR. J.K. PARAJULI, (R-2 TO 4) MR. J HANDIQUE, REVENUE & DISASTER MANAGEMENT DEPTT. (R-1) MR. R ALI (R5) MR M SHELMIM (R5) MR. N HOSSAIN (R-5) MR H A AHMED (R5)
15	WP(C)/937/2023	BILLAL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM
16	WP(C)/1078/2023	RUHUL AMIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
17	WP(C)/1104/2023	RAKHI NATH Versus THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR	GA, ASSAM SC, WATER RESOURCE
18	WP(C)/1464/2023	SMTI. MONTI PASWAN Versus THE STATE OF ASSAM AND 6 ORS	S I AKAND S I AKAND	GA, ASSAM SC, AGRI. DEPARTMENT
19	WP(C)/1650/2023	BILAL UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. F E CHOUDHURY	GA, ASSAM SC, P W D
20	WP(C)/1892/2023	RATNADEEP ROY Versus THE STATE OF ASSAM AND 9 ORS	MR. N SARKAR MR P K BASU MR A BANERJEE	SC, P AND R.D. GA, ASSAM SC, FINANCE
21	WP(C)/2144/2023	MUHIBUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR N SARMA	GA, ASSAM MR R DHAR, SC, SERICULTURE, RESPONDENT NO (1 & 4)
22	WP(C)/2320/2023	ANIRUDDHA DEY Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, AG SC, FOREST
23	WP(C)/2464/2023	KRISHNA BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI C. DEKA	GA, ASSAM SC, IRRIGATION
24	WP(C)/3366/2023	BHUPEN RABHA Versus THE STATE OF ASSAM AND 5 ORS	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, BTC
	WITH			
25	WP(C)/3380/2023	PRADIP KUMAR NARZARY Versus THE STATE OF ASSAM AND 5 ORS.	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, BTC

	WITH I.A.(Civil)/1987/2023 in WP(C)/3380/2023	PRADIP KUMAR NARZARY Versus THE STATE OF ASSAM AND 5 ORS.	MR. P MAHANTA MS. P SAHARIA MS. P SAHARIA	GA, ASSAM SC, BTC
26	WITH WP(C)/3382/2023	DEBANGA MOHILARY Versus THE STATE OF ASSAM AND 5 ORS.	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, BTC
27	WITH WP(C)/3384/2023	DASARATH BRAHMA Versus THE STATE OF ASSAM AND 5 ORS.	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, BTC
28	WP(C)/3386/2023	MISS MOON RAI Versus THE STATE OF ASSAM AND 4 ORS	MR I HAQUE	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
29	WP(C)/5030/2023	MOKIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI	GA, ASSAM SC, P W D
30	WP(C)/5534/2023	SMTI RINA SINGH DUWARAH Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN	SC, CO OP GA, ASSAM SC, K A A C SC, FINANCE
	WITH I.A.(Civil)/3079/2023 in WP(C)/5534/2023	SMTI RINA SINGH DUWARAH Versus THE ASSISTANT REGISTRAR OF CO OPERATIVE SOCIETIES AND ANR. BISHAL BASFORE AND 21 ORS	MR. J I BORBHUIYA	SC, CO OP
31	WP(C)/5656/2023	Versus THE STATE OF ASSAM AND 2 ORS	MR A DASGUPTA MS B DAS MS. A S BAIDYA	GA, ASSAM SC, HEALTH
32	WP(C)/6077/2023	PANCHAMI RABHA DAS AND 77 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M AHMED MD I H LASKAR	GA, ASSAM
33	WP(C)/6386/2023	DIPEN BAGLARI Versus THE STATE OF ASSAM AND 5 ORS	MR. B RAMCHIARY MS T RAMCHIARY	GA, ASSAM SC, PWD SC, FINANCE
		ORDERS		
34	Cont.Cas(C)/436/2022	NRIPENDRA KR. DEKA Versus BISHWA DEEP DAS AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. P N GOSWAMI (r-2) MR. R R Gogoi (r-2)
35	WP(C)/3492/2022	RAVI GILL AND ANR. Versus THE UNION OF INDIA AND 49 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS N NEWME	MR. S S ROY (C.G.C., R1- R2) MR. P BORDOLOI (r-49) MS M NIROLA (r-49) ASSTT.S.G.I.
36	WP(C)/5667/2022	NIPANWITA THAKURIA Versus THE STATE OF ASSAM AND 5 ORS	MR A K BORO MR P K DAS MR D S DEKA MR B S DEKA	GA, ASSAM MR. I CHOUDHURY MR H SARMA
37	Cont.Cas(C)/496/2023 FIXED	ANIL DEKA Versus MEGHA NIDHI DAHAL AND 2 ORS	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	MR. D SAIKIA (R-1) MR. S BORA (R-1)
38	Cont.Cas(C)/497/2023	BHABENDRA NATH SAIKIA Versus DR. ASHISH KUMAR BHUTANI, I.A.S. AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA (R-1) MRS. R BORAH (R-1) B. CHETRY (R-1)
39	I.A.(Cr.)/842/2023 in AB/2881/2023	ANOWARA KHATUN AND ANR Versus THE STATE OF ASSAM,	MR. A A AHMED	PP, ASSAM
	WITH AB/2881/2023	ANOWARA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. A A AHMED	PP, ASSAM

40	I.A.(Civil)/409/2024 IN WP(C) 4867/2015(D/O) in WP(C)/4867/2015 WITH MC/6/2024	MD. ABDUSH SAMAD Versus THE STATE OF ASSAM AND 7 ORS	MR. J KALITA	SC, CO OP
41	I.A.(Civil)/465/2024 in WP(C)/1455/2019 WITH WP(C)/1455/2019	MD. ABDUSH SAMAD Versus THE STATE OF ASSAM AND 7 ORS JEHIRUL ISLAM, Versus THE STATE OF ASSAM AND 4 ORS.	MR. J KALITA MS N NATH MR. M DUTTA MS J SAIKIA	SC, CO OP GA, ASSAM
42	I.A.(Civil)/518/2024 in WP(C)/27/2015 WITH WP(C)/27/2015	JEHIRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS. DIPEN HAZARIKA Versus STATE BANK OF INDIA and 8 ORS	MS N NATH MR. M DUTTA MS J SAIKIA MR. A J RAJKHOWA	SC, FCSCA GA, ASSAM MR.B DAS(R-1)
		HEARING		
43	WP(C)/5587/2017 B/O	RANJEET KUMAR PANDEY Versus THE UNION OF INDIA and 3 ORS.	MR P KATAKI MR. D BORAH MRS R BORAH MRS R BEGUM MRS. M D BORUAH	MRS. A GAYAN (CGC, R1- R4) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 26/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
6)	MR D K DEY	15-02-2024	To	01-03-2024
7)	MD. A J ATIA	22-02-2024	To	15-03-2024
8)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
9)	MR A K DAS	21-02-2024	To	01-03-2024
10)	MR. B BARMAN	22-02-2024	To	22-03-2024
11)	MR. B BARMAN	02-04-2024	To	02-04-2024
12)	MR. R P SINGH	22-02-2024	To	28-02-2024
13)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
14)	MR. N ALAM	22-02-2024	To	01-03-2024
15)	MR. R L YADAV	26-02-2024	To	01-03-2024
16)	MS. K YADAV	26-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,26th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./517/2024	ABDUL KARIM @ KORIM SK. @ ABDUL KORIM Versus THE STATE OF ASSAM	MR. M R KHANDAKAR MR. A ROHMAN	
2	Bail Appln./521/2024	DEBASISH GOGOI Versus THE STATE OF ASSAM	MR. D SARMA MR. A JAHID MR A IKBAL MD. K ISLAM	PP, ASSAM
3	Bail Appln./525/2024	SUKUMAR SARKAR Versus THE STATE OF ASSAM	MR. A PAUL MS. M RABHA	PP, ASSAM
MOTION				
4	Tr.P.(CrI.)/13/2024	SHILADITYA SWARGIARY Versus NIKITA SWARGIARY	MR B DEORI	
5	Crl.Rev.P./65/2024	SANIWARA BEGUM @ SANIARA BEGUM Versus THE STATE OF ASSAM	J U AHMED MR. N K MURRY MR S A REEYAZ	PP, ASSAM
6	Crl.Rev.P./66/2024	DIGANTA BORDOLOI Versus THE STATE OF ASSAM	MR. R MAZUMDAR MR. S D ROY MS K DEKA	PP, ASSAM
7	AB/451/2024	MUSTAK AHMED LASKAR AND 4 ORS. Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM
8	AB/453/2024	PARWEZ ANSARI Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. S ISLAM MR A HAWARI	PP, ASSAM
9	AB/455/2024	ZIYABUR RAHMAN @ JIABUR ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR. N I KHAN MR S K CHHETRY	PP, ASSAM
10	AB/458/2024	KALAM SK. AND ANR. Versus THE STATE OF ASSAM	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH	PP, ASSAM

ADMISSION

11	Crl.Rev.P./413/2014 WITH LCR 4 FILES, FIXED	MONOJIT BHATTACHARJEE Versus SMTI NANDITA BHATTACHAREE	MR.S SARMA MR.N BARMAN MR.R HAZARIKA MR.J ROY MR.C CHAKRAVARTY	MR.G UDDIN MR.D K RAJAK MS.M BURAGOHAIR
12	Crl.Pet./692/2018 WITH LCR 1 FILE(SCANNED COPY), FIXED	CHANDAN PRASAD MAHATO Versus DHARMA PRAKASH SHAH	MR. P J SAIKIA MS. M KECHII	MR. L K BORAH MR. J PAWE
13	Crl.A./349/2019	SHRI NANTU DEY Versus THE STATE OF ASSAM AND 2 ORS	MR. U C RABHA MR. S M SARMA MR. M M DEKA MR. L C DEY	PP, ASSAM
14	Crl.Pet./132/2022 WITH LCR 1 FILE, B/O	JOYDEEP GOGOI Versus THE STATE OF ASSAM AND ANR	MR Z ALAM MS. S NAZNEEN	MR P C SARMA (r-2) MR. T DEURI (r-2) PP, ASSAM
15	Crl.A./254/2022	ON THE DEATH OF BIKASH BHUIYA HIS LEGAL HEIRS BIDYUT KUMAR BHUIYA AND 5 ORS. Versus NEPAL CHANDRA DAS AND ANR.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR	MR. N H LASKAR (R-1) MS A GAYARI(R-1) PP, ASSAM (R-2)
16	Crl.Pet./92/2023 FIXED	KAMAL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
17	Crl.A./360/2023 <u>O Y 8 M 13 D :</u>	HOSEN ALI Versus THE STATE OF ASSAM AND ANR	MR R ISLAM MS A HUSSAIN MS. N CHAKRABORTY	PP, ASSAM
	WITH I.A.(Crl.)/908/2023 in Crl.A./360/2023	HOSEN ALI Versus THE STATE OF ASSAM AND ANR.	MR R ISLAM	PP, ASSAM
18	Crl.A./362/2023	M/S SUPERSALES ENTERPRISES Versus NANI GOPAL GOSWAMI	MR. S RAHMAN MR S DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	
19	Crl.A./390/2023 <u>O Y 8 M 11 D :</u>	DILIP SAHU Versus THE STATE OF ASSAM AND ANR.	MR. N BORAH MR N AHMED MR. N BORAH MR D MAHANTA MR M.J. BHARALI MR M.J. BHARALI	PP, ASSAM
	WITH I.A.(Crl.)/1059/2023 in Crl.A./390/2023	DILIP SAHU Versus THE STATE OF ASSAM AND ANR.	MR. N BORAH	PP, ASSAM
20	Crl.Rev.P./519/2023 B/O	TARALI DAS Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN	PP, ASSAM
21	Crl.Pet./631/2023 FIXED	MANGAL CHAUHAN AND 2 ORS Versus RINA RAI CHAUHAN	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH MS. R DEVI	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA
22	Crl.Pet./910/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	NARAYAN PAUL AND ANR. Versus ASHOK KUMAR SINGH	MR. SURAJIT DAS MR A W AMAN MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA
23	Crl.Pet./106/2024 FIXED	RAJUMONI HUSSAIN Versus THE STATE OF ASSAM	MR M GARODIA MS R DAS	PP, ASSAM

BAIL HEARING (BA)

24	Bail Appln./4661/2023 WITH CASE RECORD(SCANNED COPY), FIXED	PRANJIT KHANIKAR AND 2 ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI	PP, ASSAM
25	Bail Appln./433/2024 FIXED	SALIMON KHATUN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
26	Bail Appln./448/2024 FIXED	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
27	Bail Appln./452/2024 FIXED	NUR MOHAMMAD Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
28	Bail Appln./456/2024 FIXED	MD. BANIS ALI @ RAHUL Versus THE STATE OF ASSAM	MR MINTU SAIKIA MR J. ISLAM MS R DUTTA	PP, ASSAM
BAIL HEARING				
29	AB/3198/2023 WITH CASE RECORD(SCANNED COPY), FIXED	RAHIM KHAN Versus THE STATE OF ASSAM AND ANR.	MR B P BORAH MR P J DUTTA A KHANDAKAR	PP, ASSAM
30	AB/3840/2023 FIXED	SARFARAZ NAWAZ Versus THE STATE OF ASSAM	MR. T SK MR J K Bhuyan MS. P GHOSH	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM PP, ASSAM
31	AB/4147/2023 FIXED	RAHUL SAIKIA Versus THE STATE OF ASSAM	B KHAKHLARY MAMONI BORBORUAH BORGOHAIN MS. K DEKA MS M SARMA U SWARGIARY MS R BEGAM MS LUBNA CHOUDHURY	PP, ASSAM
32	AB/4333/2023 FIXED	BISWAJIT DEBNATH AND ANR. Versus THE STATE OF ASSAM	MR H K NATH MR J BORAH A J KASHYAP	PP, ASSAM
33	AB/61/2024 FIXED	MD SADDAM ALI @ SADDAM HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
34	AB/62/2024 FIXED	MD SHAHEB ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
35	AB/97/2024 FIXED	AKTUL ALI Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE	PP, ASSAM
36	AB/141/2024 FIXED	ABDUL BATEN @ BATEN ALI Versus THE STATE OF ASSAM AND ANR	MR G CHAMUAH	PP, ASSAM
37	AB/188/2024 FIXED	PITTER RABHA Versus THE STATE OF ASSAM	MR. U J SAIKIA	PP, ASSAM
38	AB/258/2024 WITH OFFICE NOTE, FIXED	MD. BHAIJAN ALI Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
39	AB/283/2024 FIXED	MUBARAK ALI Versus THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS P GARGO	PP, ASSAM
40	AB/325/2024 FIXED	BASER MIYA AND ANR. Versus THE STATE OF ASSAM	MR. S AHMED MR M RAHMAN MS. M. KHATUN MS N AKTAR P KALITA	PP, ASSAM
41	AB/383/2024 FIXED	FORMUJ ALI Versus THE STATE OF ASSAM	MR A T M HUSSAIN	PP, ASSAM

ORDERS

42	Crl.Pet./769/2021 WITH LCR 4 FILES	GOPAL PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR J C GAUR MR. U J SAIKIA MS M DAS MS. M GAUR	PP, ASSAM
43	Crl.L.P./25/2022 in Crl.A./2886/2022	M/S JAIN AGENCIES AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MD A ALI MR. K BHATTACHARJEE MR. O K SHRESTHA MR. M SAIKIA MS B TALUKDAR	MR A TEWARI (R2, R3) MS. C DUTTA (R2, R3) MS. K HAZARIKA (R2, R3) PP, ASSAM MS. B SARMAH (R2, R3)
	WITH Crl.A./2886/2022 (Filing Number)	M/S JAIN AGENCIES AND ANR. Versus THE STATE OF ASSAM AND 2 ORS. B	MR. K BHATTACHARJEE	
44	Crl.L.P./57/2022 3 Y 0 M 12 D :WITH OFFICE NOTE in Crl.A./3062/2021	SANJIT RAM PHOOKAN @ PHOOKUN Versus THE STATE OF ASSAM AND ANR.		PP, ASSAM
	WITH Crl.A./3062/2021 (Filing Number)	SANJIT RAM PHOOKAN @ PHOOKUN Versus THE STATE OF ASSAM AND ANR. F		
45	Crl.A./205/2023 WITH OFFICE NOTE	MILU KALINDI @ MILU RAM KALINDI Versus JITEN KALINDI AND 3 ORS.	MR. A M BARBHUIYA MR. S ROY MR. M H LASKAR MR F ABDULLAH MS S R MAZARBHUIYA M. HOSSAIN MS A BEGUM S. M. ZINNA	PP, ASSAM
46	Crl.Rev.P./243/2023 WITH LCR 2 FILES	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M AHMED MD I H LASKAR	PP, ASSAM
47	I.A.(Crl.)/862/2023 B/O in Crl.Rev.P./9300/2023	BABLU NATH Versus THE STATE OF ASSAM AND ANR.	MR. B K DAS MR. M H LASKAR	PP, ASSAM
	WITH Crl.Rev.P./9300/2023 (Filing Number)	BABLU NATH Versus THE STATE OF ASSAM AND ANR (B)	MR. M H LASKAR	
48	Crl.Pet./1301/2023 WITH LCR 2 FILES(SCANNED COPY)	AKRAM ALI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY	PP, ASSAM
49	Crl.Pet./1406/2023 WITH LCR 3 FILES(SCANNED COPY), FIXED	HEMANTA GOGOI ALIAS KON GOGOI Versus THE STATE OF ASSAM AND ANR	DR R C BORPATRA GOHAIN MR. D GOSWAMI MRS. S BORPATRA GOHAIN MS. P MEDHI	PP, ASSAM

HEARING

50	Crl.Rev.P./434/2023 B/O	SADDAM HUSSAIN Versus AMINA KHATUN	MR H R A CHOUDHURY	MS S MEDHI MS S MEDHI MR A ALI MS. M KHATUN
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LEAVE NOTE OF ADVOCATES FOR 26/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
6)	MR D K DEY	15-02-2024	To	01-03-2024
7)	MD. A J ATIA	22-02-2024	To	15-03-2024
8)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024

9)	MR A K DAS	21-02-2024	To	01-03-2024
10)	MR. B BARMAN	22-02-2024	To	22-03-2024
11)	MR. B BARMAN	02-04-2024	To	02-04-2024
12)	MR. R P SINGH	22-02-2024	To	28-02-2024
13)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
14)	MR. N ALAM	22-02-2024	To	01-03-2024
15)	MR. R L YADAV	26-02-2024	To	01-03-2024
16)	MS. K YADAV	26-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,26th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6054/2023 FIXED	ABU ZAFAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR N SARMA	GA, ASSAM SC, SEC. EDU.
2	Cont.Cas(C)/98/2024	GOURANGA SINGHA AND ANR Versus NARAYAN KONWAR AND 6 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	
3	WP(C)/108/2024 FIXED	SAJAL DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
4	WP(C)/156/2024 FIXED	MADHU SHUDHAN SARKAR Versus THE ADDL CHIEF SECRETARY TO THE GOVT OF ASSAM, FINANCE DEPARTMENT AND 6 ORS	MS. J PAUL MS S BHOWMICK	SC, ELEM. EDU SC, FINANCE
5	WP(C)/196/2024 FIXED	SALMA BEGUM BARBHUIYA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA MR N SARMA	GA, ASSAM SC, SEC. EDU.
6	WP(C)/665/2024 FIXED	NURAL ALAM MONDAL Versus THE STATE OF ASSAM AND 2 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM SC, EDU
7	WP(C)/672/2024	VELENTINA AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, SEC. EDU.
8	WP(C)/740/2024 FIXED	DR. S. ROHIT Versus UNION OF INDIA AND 5 ORS	MR. S P SHARMA MS U SHARMA K AHMED	DY.S.G.I.
9	WP(C)/964/2024	NEETA BHUYAN DUTTA AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR M R ADHIKARI MS M BORAH	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM
10	WP(C)/972/2024	MUKTA BHATTACHARJEE Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MS S DEV MR. N BARDOLOI	SC. EDU. SC, FINANCE
11	WP(C)/987/2024	TALEBAR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. A ALI MD A RAHMAN MS. A KHATUN	SC, SEC. EDU.

ORDER (IMPLEADMENT OF PARTY)

12	I.A.(Civil)/2066/2023 FIXED in WP(C)/1375/2023	SOCIETY OF GUARDIAN SILCHAR COLLEGIATE SCHOOL SILCHAR AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MS. P BHATTACHARYA MS P CHAKRABORTY MS. A DAS MS. K KHAN	GA, ASSAM MR. S K CHAKRABORTY (R-4) SC, SEC. EDU. GA, ASSAM MR. M NATH (R-4) MR. S K CHAKRABORTY (R-4) MR. D P BORAH (R-4) MRS. A CHAKRABORTY (R-4) MS. M DUTTA (R-4) MR. A BHATTACHARYYA Sr. Adv. (R-4) SC, SEC. EDU.
	WITH WP(C)/1375/2023	RAJIB KUMAR DUTTA Versus THE STATE OF ASSAM AND 2 ORS		
	WITH I.A.(Civil)/1610/2023 in WP(C)/1375/2023	SILCHAR COLLEGIATE SCHOOL TEACHERS AND STAFF ASSOCIATION, Versus RAJIB KUMAR DUTTA ADMISSION	MR. P K ROY MR. S K CHAKRABORTY	MS P CHAKRABORTY SC, SEC. EDU.
13	WP(C)/5166/2018 FIXED	ANJU SHARMA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR. S P ROY MS. B CHOUDHURY MR A K RAI MS. N RAI MR K K S ROY	GA, ASSAM MS. R B BORA (GA, ASSAM) R-6 MR. K GOGOI (DEPT. OF HIGHER EDUCATION, R-1 & 2)
14	WP(C)/2372/2019 FIXED	KANNAN THIRUGNAMAM Versus THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	MR. R P KAKOTI SR. ADV. (SC, IIT, R2, R3, R6) MR. A K DUTTA (R2, R3, R6) MR. S R BARUAH (R5) MR. S SUTRADHAR (R2, R3, R6) ASSTT.S.G.I. SC, IIT
	WITH I.A.(Civil)/3049/2019 in WP(C)/2372/2019	KANNAN THIRUGNAMAM Versus THE CHAIRMAN, SUKLAL DEBNATH Versus THE STATE OF ASSAM AND 4 ORS	MR S DEY MS. D GHOSH	ASSTT.S.G.I. SC, IIT
15	WP(C)/8448/2019 FIXED	SUKLAL DEBNATH Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR S R NAWAZ MR S A REEYAZ	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MR. A WAHAB (r-4) MR K ISLAM (R-5) SC, BTC
16	WP(C)/5351/2021 B/O	ALA UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, SEC. EDU. SC, FINANCE
17	WP(C)/622/2022 FIXED	BHABEN CHANDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, HIGHER EDU GA, ASSAM
	WITH WP(C)/627/2022	SHEIKH NURUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, HIGHER EDU GA, ASSAM
	WITH WP(C)/669/2022	RANJIT TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, HIGHER EDU GA, ASSAM
20	WP(C)/2952/2022 FIXED	GIRINDRA CHANDRA NATH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	SC, ELEM. EDU

21	WP(C)/4894/2022 FIXED	RANJIT KUMAR BORA AND 86 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P H KONWAR	SC, ELEM. EDU
22	WP(C)/6576/2022 FIXED	SYED SHAH SIKANDAR ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR A K DAS J. AKTAR	MR. K R PATGIRI (R-5) MS K BARMAN (R-5) SC, SEC. EDU.
23	WP(C)/6579/2022 FIXED	DILRUBA KHATUN AND 5 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, SEC. EDU.
24	WP(C)/6581/2022 FIXED	NURAL HOQUE AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, SEC. EDU.
25	WP(C)/7193/2022 FIXED	TAJ UDDIN AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	M. I. H. CHOUDHURY MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	SC, HIGHER EDU MR. M NATH (R-3,4) MR. A Y CHOUDHURY (R-3,4,5) MR. A BHATTACHARJEE (R-3,4) MR. T A CHOUDHURY (R-3,4,5) SC, G U
26	WP(C)/8175/2022 FIXED	MANJU SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. DITUL DAS MR. R RAHMAN MR K K SAHA	MR. M DAS (R-5) N CHAUDHURY (R-5) MR A DEKA (R-5) SC, SEC. EDU. SC, FINANCE
27	WP(C)/8445/2022 FIXED	BASHAB DAS AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M NATH MR. D P BORAH MR. N HOSSAIN MR. N SARMA MR U GHOSH MR M MONDAL	SC, ELEM. EDU SC, SCERT, ASSAM
28	WITH WP(C)/996/2022	BASHAB DAS AND 10 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU SC, SCERT, ASSAM
29	WP(C)/1117/2023 FIXED	SUSHIL SAHARIA AND 46 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. I CHOWDHURY SR ADV MR D DEKA MR T DAS MS A M DCOSTA	GA, ASSAM SC, SEC. EDU.
30	WITH WP(C)/1103/2023	PRANJAL SAIKIA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOWDHURY SR ADV MR D DEKA MR T DAS MS A M DCOSTA	GA, ASSAM SC, SEC. EDU.
31	WP(C)/1321/2023	AZHARUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MRS. J BEGUM	SC, ELEM. EDU SC, SSA SC, FINANCE
32	WP(C)/1733/2023 FIXED	SMTI MADHURI BORTHAKUR Versus THE STATE OF ASSAM AND 6 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR S BORTHAKUR (R7) MR. A J RAJKHOWA (R7) MR. D GOGOI (R7) SC, N C T E SC, SEC. EDU.
33	WP(C)/1820/2023 FIXED	CHANDRAKANTA DAS Versus THE STATE OF ASSAM AND 7 ORS	MS. G BORAH MS RIMA DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
34	WP(C)/1930/2023 FIXED	GOPESWAR TALUKDAR Versus THE STATE OF ASSAM AND 7 ORS	MR. A SATTAR S CHOUDHURY	SC, HIGHER EDU MR. B D DEKA (r-8) MR P P MEDHI (r-8) MR. M DAS (r-8)

35	WP(C)/3400/2023 FIXED	BASANTI RAJKHOWA AND 93 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, SSA
36	WP(C)/3481/2023	NAGEN CHANDRA DAS Versus THE STATE OF ASSAM AND 6 ORS.	M GOSWAMI MR R SINGHA MS S PATOWARY MR BHUBAN SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
	WITH			
37	WP(C)/3009/2023	SRIMATI JURI PRABHA MAZUMDAR Versus THE STATE OF ASSAM AND 9 ORS.	MR. M GOSWAMI MR R SINGHA MS S PATOWARY MR BHUBAN SHARMA	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
	WITH			
38	WP(C)/3483/2023	NIPUL TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS.	M GOSWAMI MR R SINGHA MS S PATOWARY MR BHUBAN SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
39	WP(C)/6529/2023 FIXED	AKSHAT PRATAP SINGH Versus THE UNION OF INDIA AND 4 ORS	MR. S C KEYAL	MR. R P KAKOTI SR. ADV. (SC, IIT GUWAHATI, R2-R5) MR. K GOGOI MR H GUPTA MR A B DEY (SC, IIT GUWAHATI, R2-R5) MR. S SUTRADHAR (SC, IIT GUWAHATI, R2-R5) DY.S.G.I. SC, IIT
40	WP(C)/567/2024 FIXED	DR. ATUL BORA Versus THE STATE OF ASSAM AND 2 ORS	MR. K P PATHAK MR BHARGAV DAS	SC, HIGHER EDU
		ORDERS		
41	Cont.Cas(C)/55/2016 FIXED	SMTI LAKHYA HIRA BARUAH and ANR. Versus PREETAM SAIKIA and ANR	MR.N BORAH	MR.R MAZUMDARR-2 MR.R M DEKA(R-2) MR.N SARMA(R-2) MS.R M DEKA(R-1) MS.M DUTTA(R-1) MS.R ROYCHOU DHURY(R-1) MR.D KONWAR(R-2)
42	Cont.Cas(C)/402/2020	AKHIL CHANDRA DEVA SARMA Versus PREETOM SAIKIA AND 3 ORS.	MR. B KUMAR	MR. D SAIKIA (R2) MS. P CHAKRABORTY (R2)
43	Cont.Cas(C)/96/2022 FIXED	MOKADDES ALI AHMED AND 2 ORS Versus PREETOM SAIKIA AND ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MR. P K BORAH MR. B GOGOI MR P NAYAK MR A CHALIHA
	WITH			
44	Cont.Cas(C)/39/2022	ABDUL HAI AND 8 ORS Versus PREETOM SAIKIA AND ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK
45	Cont.Cas(C)/194/2022 FIXED	BHAIRAB KUMAR MEDHI AND 3 ORS Versus PREETOM SAIKIA, IAS AND ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. N J KHATANIAR SC, SEC. EDU.
46	Cont.Cas(C)/431/2022 FIXED	ABU KHAYER SK. Versus SMT. SURANJANA SENAPATI	MR. M R KHANDAKAR	MR. D SAIKIA MR. N J KHATANIAR MS. N BORDOLOI
	WITH			
	I.A.(Civil)/1109/2023 in Cont.Cas(C)/431/2022	ABU KHAYER SK. Versus SMT. SURANJANA SENAPATI,	MR. M R KHANDAKAR	SC, ELEM. EDU
47	Cont.Cas(C)/779/2022 FIXED	GOKUL BORAH Versus PRITHWISH KUMAR CHAKI AND 2 ORS	MR MINTU SAIKIA	MR S M T CHISTIE MR. R MAZUMDAR SC, SEC. EDU.

48	WP(C)/6050/2022 FIXED	MIZANUR AHMED AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU MR. S H RAHMAN (R-5) GA, ASSAM (R-4) MR S M T CHISTIE, SC, DEPTT. OF SCHOOL (SEC.) EDU. (R-1 TO 3)
49	Review.Pet./94/2023 IN WP(C)/596/2018 (D/O)	THE STATE OF ASSAM Versus SRI CHANDRAMA DEVI AND 2 ORS	MR. R MAZUMDAR MR. N J KHATANIAR	MR H K DAS(R-1) MR. M P SARMA (r-1) MS S SARMA HAZARIKA (r-1) MR A CHAKRABORTY(R-1) MR A CHETIA (r-1) MR N K SARMA(R-1)
	WITH			
50	Cont.Cas(C)/246/2021	SMTI. CHANDRAMA DEVI Versus PREETOM SAIKIA AND ANR	MR. U K NAIR MR. M P SARMA	MR. D SAIKIA MR. R MAZUMDAR MS H TERANGPI
51	Cont.Cas(C)/513/2023 B/O	RONIA PARBIN Versus DILIP KUMAR BORO AND ANR	MR. P MAHANTA MS. P SAHARIA	MR. T J MAHANTA (r-1,2) MS. P BHATTACHARYA (r-1,2) MR R S CHAUHAN (r-1,2) MR. A BORUA
52	Cont.Cas(C)/593/2023 FIXED	MD. GAFUR ALI KHAN Versus NARAYAN KONWAR, IAS AND ANR	MR N SARMA	
53	WP(C)/1242/2023 FIXED	MUKTI NATH SAHARIAH Versus THE STATE OF ASSAM AND 4 ORS	MR. R SARMA MS. S D SAIKIA	SC, ELEM. EDU MR. A. CHALIHA, SC, HEALTH AND F W SC, FINANCE DEPTT.
54	WP(C)/1885/2023 FIXED	SMTI CHITRALEKHA KONWAR Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. J C GOGOI (R-7) MR. K KALITA (R-7) MR B ISLAM (R-7) SC, SEC. EDU.
	WITH			
	I.A.(Civil)/1616/2023 in WP(C)/1885/2023	KHANINDRA CHANGMAI Versus SMTI CHITRALEKHA KONWAR AND 6 ORS.	MR. J C GOGOI MR B ISLAM	GA, ASSAM MR. J I BORBHUIYA
55	I.A.(Civil)/2730/2023 FIXED, WITH LCR, WITH OFFICE NOTE in RSA/90/2020	M/S HARFANMOULA MARKETPLACE LLP Versus JAYANTA LEKHARU AND 7 ORS.	MR J C GAUR	MR. D DAS SR. ADV MR S KHOUND
	WITH			
	RSA/90/2020	SRI BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA Versus SRI JAYANTA LEKHARU AND 32 ORS,	MR A D CHOUDHURY MR. R B PHOOKAN MR. S DEKA R SARMAH MS. J BORO MR K J HAZARIKA	MR. D DAS SR. ADV (R1, R26, R27, R28, R29, R32, R33) MS. M BORDOLOI (R-1,26 TO 29,32,33) MR. A DAS (R-1,26 TO 29,32,33) MR S KHOUND (R-1,26 TO 29,32,33) MR S KHOUND (R-1,26 TO 29,32,33) MR. N I KHAN (R-1,26 TO 29,32,33) MR. PIKKU KR JHA (R-1,26 TO 29,32,33)
	WITH			
	I.A.(Civil)/494/2022 in RSA/90/2020	JAYANTA LEKHARU Versus BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV	
	WITH			
	I.A.(Civil)/496/2022 in RSA/90/2020	JAYANTA LEKHARU AND Versus BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV	

WITH
[I.A.\(Civil\)/3052/2022](#)
in RSA/90/2020

BIDHU BHUSAN HAZARIKA @ BIBLU
HAZARIKA

Versus

SRI JAYANTA LEKHARU AND 32 ORS.

MR. D DAS SR. ADV
MR J C GAUR
MR S KHOUND
MR. K MOHAMMED

MR S KHOUND

WITH
[Review.Pet./11/2022](#)

BIDHU BHUSAN HAZARIKA

Versus

JAYANTA LEKHARU AND 32 ORS.

MR J C GAUR
MS. A JAIN

MS. M BORDOLOI (R-1 TO
7)
MR. A DAS(R-1 TO 7)
MR S KHOUND (R-1 TO 7)
MR S KHOUND (R-1 TO 7)
MR. N I KHAN (R-1 TO 7)
MR. PIKKU KR JHA(R-1 TO
7)

57 [WP\(C\)/265/2024](#)
FIXED

MANTU TALUKDAR

Versus

THE STATE OF ASSAM AND 4 ORS

MR. A R BHUYAN
MR N Z CHOUDHURY

MS. J DEKA (R-5)
MS. A TALUKDAR (R-5)
SC, N C T E
SC, SEC. EDU.

HEARING

58 [WP\(C\)/1454/2023](#)
FIXED

DR. DIPANJALI DEVI

Versus

THE STATE OF ASSAM AND 3 ORS

MR. A SARMA
MR. K KALITA
MR T R SEN
MR. LENTSO

SC, HIGHER EDU

59 [WP\(C\)/3618/2023](#)
FIXED

YUVRAJ SIDDHARTH

Versus

THE INDIAN INSTITUTE OF TECHNOLOGY
GUWAHATI AND 5 ORS.

MR. O P BHATI
MR T C DAS
MR. P SARMA
S. K. GUPTA

MR. R P KAKOTI SR. ADV.
(r-1 to 6)
MR A B DEY (r-1 to 6)
MR. S SUTRADHAR (r-1 to
6)
SC, IITG

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LEAVE NOTE OF ADVOCATES FOR 26/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
6)	MR D K DEY	15-02-2024	To	01-03-2024
7)	MD. A J ATIA	22-02-2024	To	15-03-2024
8)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
9)	MR A K DAS	21-02-2024	To	01-03-2024
10)	MR. B BARMAN	22-02-2024	To	22-03-2024
11)	MR. B BARMAN	02-04-2024	To	02-04-2024
12)	MR. R P SINGH	22-02-2024	To	28-02-2024
13)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
14)	MR. N ALAM	22-02-2024	To	01-03-2024
15)	MR. R L YADAV	26-02-2024	To	01-03-2024
16)	MS. K YADAV	26-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,26th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./13/2023	RANU KAKOTY Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J PHUKAN MR P P PHUKAN	MR. G C BORAH (R- 1) SC, A S T C
2	MACApp./139/2023	RAMJAN ALI @ ROMJAN ALI Versus NOOR MAHAMMAD AND 2 ORS. F	MR. M TALUKDAR MS. M BORUAH	
3	MACApp./431/2023	UNITED INDIA INSURANCE COMPANY LIMITED Versus MST. AMIDA NAJMIN AND 2 ORS.	MR. R C PAUL	MR D MONDAL FOR CAVEATOR
	WITH I.A.(Civil)/3563/2023 in MACApp./431/2023	UNITED INDIA INSURANCE COMPANY LIMITED Versus AMIDA NAJMIN AND 2 ORS.	MR. R C PAUL	MR D MONDAL FOR CAVEATOR
4	MFA/13/2024	RITUMONI DAS AND ANR. Versus THE UNION OF INDIA	MR D C K HAZARIKA MS J KALITA N C K HAZARIKA	DY.S.G.I.
5	MACApp./80/2024	MAHAMUD ALI @ MAHAMMAD ALI Versus HDFC ERGO GENERL INSURANCE COMPANY LIMITED AND 2 ORS.	MR. DITUL DAS MS TINLUNG	
6	MACApp./81/2024	ABJAL HUSSAIN @ AFZAL HUSSAIN Versus NEW INDIA ASSURANCE COMPANY LIMITED AND ANR.	MR. DITUL DAS MS TINLUNG	
7	MACApp./82/2024	MAHAMUD ALI @ MAHAMMAD ALI Versus HDFC ERGO GENERAL INSURANCE COMPANY LIMITED AND 2 ORS.	MR. DITUL DAS MS TINLUNG	
ORDERS				
8	I.A.(Civil)/1031/2017 in MFA SL. NO. 276800	M/S SAMIRA and ANR, Versus EMPLOYEES STATE INSURANCE CORPORATION and 6 ORS,	MR.R THAKURIA MR.L P SHARMA	MR.K K NANDI MR. M SMITH SC, ESI
9	MFA/80/2018 WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI SANDHYA SEAL and ANR	MR S S SHARMA MS L SHARMA MR A SHARMA MR. B J MUKHERJEE	MR. S DEKA MD. S ISLAM MR. N BARUAH FOR CAVEATOR

10	I.A.(Civil)/2419/2018 in MACApp./611/2018	SAHARA KHATUN and 3 ORS Versus SRI MADAN SINGH and 2 ORS	MR.S K GOSWAMI MR.N BARMAN	
	WITH MACApp./611/2018	SAHARA KHATUN and 3 ORS Versus SRI MADAN SINGH and 2 ORS	MR.S K GOSWAMI MR.N BARMAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
11	I.A.(Civil)/3131/2018 in MACApp./784/2018	RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI BIMALA MEDHI AND 2 ORS	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	
	WITH MACApp./784/2018	RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI BIMALA MEDHI AND 2 ORS	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	J U AHMED (R-2) MR. R K MUSHAHARY (R-2) MR S R NAWAZ (R-2)
12	I.A.(Civil)/4318/2018 in MACApp./12785/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMT MANASHI DAS AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	
	WITH MACApp./12785/2018 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus SMT MANASHI DAS AND 4 ORS		
13	MACApp./370/2019 WITH LCR	M/S. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI. BENDUNGSRI DAIMARY AND 3 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	
14	I.A.(Civil)/830/2019 in MACApp./2128/2019	M/S. HDFC ERGO GEN. INS CO. LTD. Versus MISS CHAMPA MAZUMDAR AND 4 ORS	MR. K K BHATTA MR J JOHN	MR. B K JAIN (r-4) MR D MONDAL (r-1-3)
	WITH MACApp./2128/2019 (Filing Number)	M/S HDFC ERGO GEN. INS CO. LTD Versus MISS CHAMPA MAZUMDAR AND 4 ORS		
15	I.A.(Civil)/2381/2019 in MACApp./12982/2018	SMTI. BABITA HAZARIKA AND 4 ORS. Versus SRI BHAKTI NATH AND 2 ORS.	MR S DEKA	MR. K K BHATTA (r-2)
	WITH MACApp./12982/2018 (Filing Number)	SMTI BABITA HAZARIKA AND 4 ORS Versus SRI BHAKTI NATH AND 2 ORS		
16	I.A.(Civil)/3319/2019 WITH LCR in MFA/137/2017	UNITED INDIA INSURANCE CO. LTD. Versus ON THE DEATH OF BABUL DAS HIS LEGAL HEIRS SMTI CHUNU DAS AND 5 ORS	MR. A J SAIKIA MR. U K DUTTA MR. K BORAH	MR. D NATH (r-1 to 5) MR D KALITA (r-1 to 5)
	WITH MFA/137/2017	UNITED INDIA INSURANCE CO. LTD. Versus BABUL DAS and ANR.	MR.P J PHUKAN MR.A J SAIKIA MR.U K DUTTA MR.K BORA MRN BHUYAN	MR.K GOGOI
	WITH I.A.(Civil)/3320/2019 in MFA/137/2017	UNITED INDIA INSURANCE CO. LTD. Versus ON THE DEATH OF BABUL DAS HIS LEGAL HEIRS SMTI CHUNU DAS AND 5 ORS	MR. A J SAIKIA MR. U K DUTTA MR. K BORAH	
	WITH I.A.(Civil)/3321/2019 in MFA/137/2017	UNITED INDIA INSURANCE CO. LTD. Versus ON THE DEATH OF BABUL DAS HIS LEGAL HEIRS SMTI CHUNU DAS AND 5 ORS	MR. A J SAIKIA MR. U K DUTTA MR. K BORAH	
17	I.A.(Civil)/3878/2019 in MFA/38/2014 (D/O) in MFA/38/2014	NATIONAL INSURANCE CO. LTD. Versus SMT. AIMONI BARUAH and 2 ORS.	MRS. S ROY	

18	I.A.(Civil)/4321/2019 in MACApp./15138/2019	SRI PROBhat BORAH Versus SRI ADITYA HAZARIKA AND 4 ORS	MR. T J MAHANTA MR. A BORUA MR T GOGOI	MR SISHIR DUTTA MR. S DUTTA
	WITH MACApp./15138/2019 (Filing Number)	SRI PROBhat BORAH Versus SRI ADITYA HAZARIKA AND 4 ORS		
19	MFA/15/2020	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI DEEPIYOTI RAY and ANR	MS R D MAZUMDAR MS. B BORA	MR. P K TALUKDAR
20	I.A.(Civil)/111/2020 in MACApp./17618/2019	SYEDA FEROZA ALAM Versus DR. SYED TANWIR ALAM AND 2 ORS	MR. K SARMA MR. D DAS MR. B J TALUKDAR	MR. A J SAIKIA MR. B KAKATI MR. R RAHMAN (r-1,2) MR G S BORO
	WITH MACApp./17618/2019 (Filing Number)	SYEDA FEROZA ALAM Versus DR. SYED TANWIR ALAM AND 2 ORS		
21	I.A.(Civil)/126/2021 in MACApp./10572/2020	NEW INDIA ASSURANCE COMPANY LTD. Versus ELIMA BEGUM AND 2 ORS.	MR. R GOSWAMI	
	WITH MACApp./10572/2020 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus ELIMA BEGUM AND 2 ORS. B	MR. R GOSWAMI	
22	MFA/153/2021 WITH LCR	M/S JAIN AND JAIN CO. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
23	MFA/69/2022 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus TAHARAN NESSA AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A R AGARWALA
24	I.A.(Civil)/3091/2022 MAC.APP. 46/2023(D/O) in MACApp./12097/2022	SUREN BHUYAN Versus UNITED INDIA INSURANCE COM.LTD AND 4 ORS .	B R DAS MS M BHARATI	MR. M DUTTA (R-1) MR S CHOUDHURY (r-3) MR. R GOSWAMI (r-2) MS S DEV (R-1) MS. M SAIKIA (r-2) MS. P BORTHAKUR (r-2) MR J MAHANTA (R-1)
	WITH MACApp./12097/2022 (Filing Number)	SUREN BHUYAN Versus UNITED INDIA INSURANCE COM.LTD AND 4 ORS . E	B R DAS	
25	MACApp./31/2023 WITH LCR	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus ANITA BORA AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. K K DUTTA (R-1,2)

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LEAVE NOTE OF ADVOCATES FOR 26/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
6)	MR D K DEY	15-02-2024	To	01-03-2024
7)	MD. A J ATIA	22-02-2024	To	15-03-2024
8)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
9)	MR A K DAS	21-02-2024	To	01-03-2024
10)	MR. B BARMAN	22-02-2024	To	22-03-2024
11)	MR. B BARMAN	02-04-2024	To	02-04-2024

12)	MR. R P SINGH	22-02-2024	To	28-02-2024
13)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
14)	MR. N ALAM	22-02-2024	To	01-03-2024
15)	MR. R L YADAV	26-02-2024	To	01-03-2024
16)	MS. K YADAV	26-02-2024	To	01-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,26th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS			
1 WP(C)/191/2022	HAMED ALI AND 5 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. R P SARMAH MS S P CHETRY	GA, ASSAM MR. A K DUTTA (R-1,2) ASSTT.S.G.I. SC, REVENUE
ADMISSION			
2 WP(C)/7542/2018 FIXED	ON THE DEATH OF KHALILUR RAHMAN, HIS LEGAL REPRESENTATIVES Versus THE STATE OF ASSAM AND 5 ORS.	MR M H AHMED	GA, ASSAM SC, REVENUE SC, FOREST
3 WP(C)/7981/2018 FIXED	SAHA ALAM Versus THE STATE OF ASSAM AND 5 ORS.	MR. A ROSHID MR. M HUSSAIN	GA, ASSAM SC, APDCL
4 WP(C)/7398/2019	DEVAJIT DUTTA @ DEBAJIT DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P P DUTTA MR. A BORUA MR T GOGOI	SC, PNRD GA, ASSAM SC, A S E C
5 WP(C)/4025/2021	AMBE WIRE PRIVATE LTD. Versus THE UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
WITH 6 WP(C)/3965/2021	AMBE WIRE PRIVATE LIMITED Versus THE UNION OF INDIA AND 2 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL
7 WP(C)/4790/2021	THE BORMAH JAN TEA COMPANY (1936) LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA	SC, FINANCE

8	WP(C)/5029/2021 FIXED	M/S TRIDEEP CHANGMAI Versus MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL (SAMADHAAN) AND ANR	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR G N SAHEWALLA (R-2) MD ASLAM (R-2) MR D SENAPATI (R-2) MR. P DEKA (R-2) MR. A CHETIA (R-2) MS. S KATAKEY (R-2) MR M SAHEWALLA (R-2) MS. S. TODI (R-2) MR H K SARMA (R-2) MS T J SAHEWALLA (R-2)
9	WP(C)/1164/2022 WP(C) 1090/2001(D/O)	ABDUL SALAM AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR R S CHAUHAN	GA, ASSAM MS. M KOTOKI, SC, ANIMAL HUSBANDRY & VETERINARY DEPTT. SC, REVENUE
10	WP(C)/1470/2022 CAVT. NO.00892/022,	PRADIP SENGUPTA Versus UMA DAS AND 3 ORS	MS S MOCHAHARI MR SISHIR DUTTA MR. SIDHANT DUTTA	MR. J HANDIQUE, GA, ASSAM (R-4) MR. R DE (FOR CAVEATOR) MR. D DAS (R-4) MR. B J MUKHERJEE (R-4) MS R SAHA (R-4)
11	WP(C)/2405/2022	ABHAY CH GHOSH AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	GA, ASSAM SC, BTC
12	WP(C)/2791/2022	SARFARAJ HUSSAIN KHAN Versus THE STATE OF ASSAM AND 6 ORS	MR. M A ISLAM MR J I MONDAL MR A N IQBAL	GA, ASSAM SC, HEALTH
13	WP(C)/2956/2022 CAVT. NO.04662/022,	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	MR. K N CHOUDHURY, SR. ADV (R-8 & 9) GA, ASSAM MR. J DEKA (R-6) MR. S K GHOSH MR. T K BHUYAN (R-6) MR. N GAUTAM (R-8 & 9) MS. R M DEKA (R-8 & 9) FOR CAVEATOR ASSTT.S.G.I. SC, REVENUE
	WITH I.A.(Civil)/2123/2022 in WP(C)/2956/2022	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	GA, ASSAM GA, ASSAM MR. S K GHOSH MRS. A GAYAN (R-5) SC, GMC SC, REVENUE
	WITH I.A.(Civil)/2951/2023 in WP(C)/2956/2022	THE CITY MONTESSORI SCHOOL PARICHALONA SAMITY AND ANR Versus CITY MONTESSORI HIGH SCHOOL AND 10 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR. K N CHOUDHURY, SR. ADV GA, ASSAM MR. M DUTTA MS S DEV ASSTT.S.G.I.
14	WP(C)/2971/2022	AIJUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. T SOM MR. B J MUKHERJEE MR. P TELI	GA, ASSAM SC, PWD SC. REVENUE
15	WP(C)/3065/2022	ZULFIQUAR ALI Versus THE UNION OF INDIA AND 2 ORS.	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS S PATOWARY	SC, GST MR H GUPTA ASSTT.S.G.I.
16	WITH WP(C)/3260/2022	SHREE GAUTAM CONSTRUCTION COMPANY LTD AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR K L GUPTA	SC, GST ASSTT.S.G.I.

17	WITH WP(C)/1580/2023	VINAY BHARDWAJ Versus THE UNION OF INDIA AND 3 ORS	MR B AGARWAL MR A KAKOTI MR. D SARAF MR. S S GUPTA	SC, GST MR H GUPTA DY.S.G.I.
18	WITH WP(C)/1847/2023	NIRMAL KUMAR SHARMA Versus THE UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST
19	WP(C)/3402/2022	M/S GTPL V AND S CABLE PVT LTD Versus UNION OF INDIA AND ANR	MR. A K GUPTA MR. R S MISHRA	SC, GST ASSTT.S.G.I.
20	WP(C)/4539/2022	STAR CEMENT LTD. Versus UNION OF INDIA AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR G BAISHYA (r-2,3) MR. A K DUTTA MS. P DAS (r-2,3) ASSTT.S.G.I.
21	WP(C)/4643/2022	HASENA BEWA AND 10 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MR S H MAHMUD	GA, ASSAM MR. B K SEN (R-8,9) MR A HUSSAIN (R-8,9) SC, BTC
22	WP(C)/5096/2022	H. KHELENDRAJEET SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	MR. S BARUAH, GA, ASSAM (R-2 & 3) SC, REVENUE
23	WITH WP(C)/4829/2022	ARUN KUMAR SINGH AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, G M D A SC, REVENUE
24	WITH WP(C)/4898/2022	MRS. HAMIDA KHATUN AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
25	WP(C)/5724/2022	DIBRU DANGORI RIVER PART-I MEEN SAMABAY SAMITY LTD Versus THE UNION OF INDIA AND 13 ORS	MRS. U BARUAH MR S KHOUND MR D J MEDHI	GA, ASSAM ASSTT.S.G.I.
26	WP(C)/5937/2022	M/S KANIKA ELECTRICAL WORKS Versus HEADQUARTERS CHIEF ENGINEER (AF) SHILLONG ZONE AND 2 ORS.	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	MR. S K MEDHI ASSTT.S.G.I.
27	WP(C)/6108/2022	M/S BHART TRADING CORPORATION Versus STATE OF ASSAM AND ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
28	WITH WP(C)/6111/2022	M/S BHARAT TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
29	WITH WP(C)/6112/2022	M/S BHART TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION

30	WITH WP(C)/6113/2022	M/S BHARAT TRADING CORPORATION Versus STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
31	WP(C)/6532/2022	ABDUR RAHIM AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. DITUL DAS MR. R RAHMAN	GA, ASSAM MR. S C BISWAS (R-6) MR N AHMED (R6) M M ZAMAN (R6) SC, REVENUE
32	WP(C)/6755/2022	BISHAYA BARUA @ BIKHAYA BARUAH AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka MR. B BHARALI S I AKAND	GA, ASSAM SC, REVENUE
33	WP(C)/6880/2022	ALL ASSAM FAIR PRICE SHOP DEALERS ASSOCIATION AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. N K KALITA MR D DEKA	GA, ASSAM
34	WP(C)/7321/2022	MAKADDAS ALI LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM MR. B K DAS (r-6,7) M N KHAN (r-6,7)
35	WP(C)/7886/2022	SAFIUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	GA, ASSAM SC, REVENUE
36	WP(C)/7984/2022	ABCI INFRASTRUCTURES PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	MR. S S ROY SC, NF RLY
37	WP(C)/8325/2022	MSSTT SAKILA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. R S MISHRA MR K J SAIKIA	GA, ASSAM SC, BTC SC, REVENUE
38	WP(C)/8454/2022	SATYABRATA DEY AND 37 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM
39	WITH WP(C)/2895/2020	SUSAR KANTI MAZUMDAR Versus THE STATE OF ASSAM AND 14 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM MR B CHANDA (R. Nos. 6, 7, 8, 9, 11, 13 & 15)
40	WITH WP(C)/3213/2020	PANCHAM DAS AND 7 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM
41	WITH WP(C)/1064/2021	HARIPADA SAHA AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B CHANDA MR. B HALDAR	GA, ASSAM
42	WP(C)/1591/2023	SHANKARDEV VIDYA NIKETAN Versus THE PRINCIPAL SECRETARY, KARBI ANGLONG AUTONOMOUS COUNCIL AND 2 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	SC, K A A C
43	WP(C)/7082/2023	ANIMA KHATUN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P HAZARIKA MR. T R SARMA MR. A K ROY MR M KASHYAP	GA, ASSAM MR. A MANNAF (R-5) MD A S ALI (R-5) SC, REVENUE

44	WP(C)/64/2024	KRISHNA KANTA BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MRS. R S CHOWDHURY MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, P AND R.D. GA, ASSAM SC, HOUSING AND URBAN AFFAIRS
ORDERS				
45	Review.Pet./42/2020 IN WP(C)/213/2020 (D/O)	ON THE DEATH OF DIPALI BARUAH KENWAR, HER LEGAL HEIRS MONALISA KENWAR AND 2 ORS. Versus DHARANI BHARALI AND 6 ORS	MR. B CHETRI MR. M K BORAH MR. K K PARASAR MS. P. KASHYAP MS Y BHUTIA	MR G CHOUDHURY SC, APDCL
46	WP(C)/1709/2022	PREMJIT SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. K K HANDIQUE MR. D GOGOI	GA, ASSAM SC, REVENUE
47	I.A.(Civil)/2019/2022 WITH RECORDS (2 NOS.) in WP(C)/2251/2021 WITH WP(C)/2251/2021 CAVT. NO. 00212/021,	M/S EAST END CLUB Versus SIMANTA PRADIP SAIKIA AND ANR	MR. A BARKATAKI MR P BHARDWAJ MR. M K CHOUDHURY MR. T N SRINIVASAN	S ALI (r-1) MR. A SARMA MRS. H SARMAH MR. R BARUAH (r-1) MR. A IKBAL (r-1) MRS. M NATH (r-1) FOR CAVEATOR
48	WP(C)/4037/2022	ASSAM MOJURI SHRMIK UNION AND ANR Versus THE UNION OF INDIA AND 8 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR. A R SIKDAR MR G KHANDELIA (r-6) MD A ALI MR. D DEKA MR. K DEKA (r-6) MR. S I TALUKDAR ASSTT.S.G.I. SC, REVENUE
49	I.A.(Civil)/392/2023 in WP(C)/6180/2022 WITH WP(C)/6180/2022	CENTURY PLYBOARDS (I) LIMITED AND ANR Versus UNION OF INDIA AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, CUSTOMS
50	Cont.Cas(C)/457/2023	CHAMPA BAISHYA AND 2 ORS. Versus GYANENDRA DEV TRIPATHI AND ANR	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, CUSTOMS
51	Cont.Cas(C)/459/2023	BHANU BAISHYA Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	S I AKAND MR. W RAHMAN	MR. D SAIKIA (r-1) MR. J HANDIQUE (r-1) MR. R BORPUJARI (r-1) MR. D SAIKIA MS. P R MAHANTA MR. R BORPUJARI
52	Cont.Cas(C)/779/2023	RASHIDUL ISLAM Versus DIBAKAR NATH, I.A.S.	MR. M R KHANDAKAR	MR. D SAIKIA (r-1) MS. N BORDOLOI (r-1)

53	WP(C)/1783/2023 FIXED	CHANDRA PRASAD BORA Versus THE INDIAN OIL CORPORATION LIMITED AND 9 ORS	MR S BORTHAKUR MR. P. SINGHA	MR A TEWARI (R5) MR A TEWARI (R5) MS G DUGAR (R5) MS G DUGAR (R5) MS. K HAZARIKA (r-4,6) MS. D SHARMA (R5) MS. D SHARMA (R5) MS. M BAISHYA (R5) MS. M BAISHYA (R5) SC, I O C
54	I.A.(Civil)/2244/2023 in WP(C)/4427/2022 WITH WP(C)/4427/2022 WITH I.A.(Civil)/2245/2023 in WP(C)/4427/2022 WITH WP(C)/7920/2018	SMT. SUCHIBRATA GOSWAMI AND ANR Versus THE STATE OF ASSAM AND 11 ORS. PRIYANKA BORA AND 11 ORS. Versus THE STATE OF ASSAM AND 11 ORS. GAKUL KUMAR DAS AND 3 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MS M N KONYAK MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA MR. U S BORA	GA, ASSAM GA, ASSAM MR G CHOUDHURY (R-10,11) MR. ARIF AHMED MR. ARIF AHMED SC, PCB SC, HEALTH GA, ASSAM
55	I.A.(Civil)/3483/2023 in WP(C)/6839/2022 WITH WP(C)/6839/2022 WITH I.A.(Civil)/59/2023 in WP(C)/6839/2022	IMTIAZ ANSARI AND ANR. Versus THE STATE OF ASSAM AND 8 ORS. M/S A K AND COMPANY Versus SK. ABIDUL HUSSAIN SK. ABIDUL HUSSAIN Versus INDIAN OIL CORPORATION LTD. AND 22 ORS. SK. ABIDUL HUSSAIN Versus INDIAN OIL CORPORATION LTD (MARKETING DIVISION) DIGBOI TERMINAL AND 22 ORS. A	MR. P SUNDI MR. B CHAKRAVARTY MS. A LALA MR. U K NAIR MR. S ISLAM MR A HAWARI	GA, ASSAM MR D CHOUDHURY (R9) MR. M CHOUDHURY (R9) MR. T ALI (R9) MR. S N KRISHNATRAYA (R9) MR S ISLAM MR. B J TALUKDAR SC, I O C MR. P J SAIKIA, SR. ADV (r-4) MR. B CHAKRAVARTY (R6) MR. A KABRA (r-7) MR. S S ROY (r-22) MR. A K GUPTA (r-4) MR. N HASAN (R-19) MS. S KAKATI (R-19) MR. A HASAN (R-19) MR R SENSUA MR S DAS MS. A LALA (R6) M. A. OASIS SC, I O C SC, I O C
57	WP(C)/520/2023	MD. SULTAN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA	SC, TRANSPORT
58	WP(C)/75/2024	PRADIP KALITA AND 103 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	SC, CO OP

HEARING

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LEAVE NOTE OF ADVOCATES FOR 26/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
6)	MR D K DEY	15-02-2024	To	01-03-2024
7)	MD. A J ATIA	22-02-2024	To	15-03-2024
8)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
9)	MR A K DAS	21-02-2024	To	01-03-2024
10)	MR. B BARMAN	22-02-2024	To	22-03-2024
11)	MR. B BARMAN	02-04-2024	To	02-04-2024
12)	MR. R P SINGH	22-02-2024	To	28-02-2024
13)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
14)	MR. N ALAM	22-02-2024	To	01-03-2024
15)	MR. R L YADAV	26-02-2024	To	01-03-2024
16)	MS. K YADAV	26-02-2024	To	01-03-2024